



List of Latest updates on SCC OnLine® Web Edition.

December 17

2025

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- **Allahabad High Court**
- **Andhra Pradesh High Court**
- **Bombay High Court**
- **Calcutta High Court**
- **Chhattisgarh High Court**
- **Delhi High Court**
- **Supreme Court of India**
- **Gauhati High Court**
- **Gujarat High Court**
- **Himachal Pradesh High Court**
- **Jharkhand High Court**
- **Karnataka High Court**
- **Kerala High Court**
- **Madras High Court**
- **Manipur High Court**
- **Madhya Pradesh High Court**
- **Orissa High Court**

- **Patna High Court**
- **Punjab and Haryana High Court**
- **Rajasthan High Court**
- **Telangana High Court**
- **Tripura High Court**

Tribunals

- **Income Tax Appellate Tribunal**

Supreme Court [13]

- Assent, Withholding or Reservation of Bills by the Governor & the President of India, In re*, (B.R. Gavai, C.J. and Surya Kant, Vikram Nath, P.S. Narasimha and A.S. Chandurkar, JJ.), [2025 SCC OnLine SC 2795](#)
- Benny D'Souza v. Melwin D'Souza*, (B.V. Nagarathna and Ujjal Bhuyan, JJ.), [2023 SCC OnLine SC 2541](#)
- Bharat Coking Coal Ltd. v. Workman-Shahdeo Das*, (Vikram Nath and Sandeep Mehta, JJ.), [2025 SCC OnLine SC 2796](#)
- CIT v. American Express Bank Ltd.*, (**J.B. Pardiwala** and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 2806](#)
- Danesh Singh v. Har Pyari*, (**J.B. Pardiwala** and R. Mahadevan, JJ.), [2025 SCC OnLine SC 2805](#)
- Devendra Kumar Tripathi v. Oriental Insurance Co. Ltd.*, (Ahsanuddin Amanullah and **K. Vinod Chandran**, JJ.), [2025 SCC OnLine SC 2800](#)
- Manojbhai Jethabhai Parmar (Rohit) v. State of Gujarat*, (Vikram Nath and **Sandeep Mehta**, JJ.), [2025 SCC OnLine SC 2803](#)
- Moideenkutty v. Abraham George*, (Vikram Nath and **Sandeep Mehta**, JJ.), [2025 SCC OnLine SC 2804](#)
- National Insurance Co. Ltd. v. Neeru Devi*, (Ahsanuddin Amanullah and **K. Vinod Chandran**, JJ.), [2025 SCC OnLine SC 2799](#)
- Nayan Bhowmick v. Aparna Chakraborty*, (**Manmohan** and Joymalya Bagchi, JJ.), [2025 SCC OnLine SC 2798](#)
- S.K. Nasim v. State of W.B.*, (Sanjay Kumar and Alok Aradhe, JJ.), [2025 SCC OnLine SC 2797](#)
- State of U.P. v. Ajmal Beg*, (**Sanjay Karol** and N. Kotiswar Singh, JJ.), [2025 SCC OnLine SC 2801](#)
- State of U.P. v. Milkayat Singh*, (**Vikram Nath** and Sandeep Mehta, JJ.), [2025 SCC OnLine SC 2802](#)

Allahabad High Court [10]

- Commr. Navodaya Vidyalaya Samiti v. Neeraj Suri*, (**Attau Rahman Masoodi** and Subhash Vidyarthi, JJ.), [2024 SCC OnLine All 9689](#)
- Dinesh Kumar Srivastava v. State of U.P.*, (**Pankaj Bhatia**, J.), [2025 SCC OnLine All 8063](#)
- Hema Bhatnagar v. State of U.P.*, (**Abdul Moin**, J.), [2024 SCC OnLine All 9692](#)
- Mahendra Singh v. State of U.P.*, (**Alok Mathur**, J.), [2024 SCC OnLine All 9690](#)
- Manisha Singh v. State of U.P.*, (**Alok Mathur**, J.), [2024 SCC OnLine All 9693](#)
- Prakash Rai v. State of U.P.*, (**Neeraj Tiwari**, J.), [2024 SCC OnLine All 9688](#)
- Resu Singh v. State of U.P.*, (**Alok Mathur**, J.), [2024 SCC OnLine All 9691](#)
- Shailendra Kumar v. State of U.P.*, (**J.J. Munir**, J.), [2024 SCC OnLine All 9686](#)
- Shri Triveni Sanskrit Mahavidyalaya v. State of U.P.*, (**Prakash Padia**, J.), [2024 SCC OnLine All 9687](#)
- Shrish Kumar Malviya v. State of U.P.*, (**Vivek Kumar Singh**, J.), [2025 SCC OnLine All 8062](#)

Andhra Pradesh High Court [60]

- A. Vasu Deva Rao v. India Infoline Finance Ltd.*, (**Cheekati Manavendranath Roy** and Tuhin Kumar Gedela, JJ.), [2025 SCC OnLine AP 4162](#)
- A.P. Football Assn. v. State of A.P.*, (Kiranmayee Mandava, J.), [2025 SCC OnLine AP 4197](#)
- Abburi Srinivasa Rao v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4200](#)
- B. Ramakrishna Reddy v. Commissioner*, (Challa Gunaranjan, J.), [2025 SCC OnLine AP 4161](#)
- Baipalli Ramesh v. State of A.P.*, (Gannamaneni Ramakrishna Prasad, J.), [2025 SCC OnLine AP 4187](#)
- Boyidi Durgarao v. State of A.P.*, (Tarlada Rajasekhar Rao, J.), [2025 SCC OnLine AP 4204](#)
- Chiramana Sivaji v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4169](#)
- Chittimenu Kondayya v. State of A.P.*, (Ravi Cheemalapati, J.), [2025 SCC OnLine AP 4183](#)
- Chukkaluru Ramesh Babu v. State of A.P.*, (Harinath. N, J.), [2025 SCC OnLine AP 4208](#)
- Coles Centennial Telugu Baptist Church v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4189](#)
- D Muniyamma v. State of A.P.*, (D Ramesh, J.), [2025 SCC OnLine AP 4181](#)
- Debbe Sunkulamma v. State of A.P.*, (D Ramesh, J.), [2025 SCC OnLine AP 4182](#)
- Devarakonda Prasad v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4193](#)
- Dharma Shasta Contractors v. State of A.P.*, (Ravi Cheemalapati, J.), [2025 SCC OnLine AP 4176](#)
- Doosari Grasamma v. State of A.P.*, (**Cheekati Manavendranath Roy** and Tuhin Kumar Gedela, JJ.), [2025 SCC OnLine AP 4219](#)
- Doppalapudi Usha Ramani v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4188](#)
- Dunaka Ramakrishna v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4172](#)
- Edarlapalli Bala Subrahmanyam v. State of A.P.*, (**Harinath N.**, J.), [2025 SCC OnLine AP 4213](#)
- Exxella Infraprojects (P) Ltd. v. State of A.P.*, (**Cheekati Manavendranath Roy** and Tuhin Kumar Gedela, JJ.), [2025 SCC OnLine AP 4218](#)
- Gandrala Suresh v. State of A.P.*, (K Sreenivasa Reddy, J.), [2025 SCC OnLine AP 4177](#)
- Gangapatla Ramesh v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4206](#)
- Gollapudi Sundar Kumar v. State of A.P.*, (**Harinath N.**, J.), [2025 SCC OnLine AP 4209](#)
- Gottapu Kaminaidu v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4207](#)
- Gunavanthi Jewellers v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4160](#)
- Gurram Venkata Subba Rao v. State of A.P.*, (D Ramesh, J.), [2025 SCC OnLine AP 4180](#)
- GVV Satyanarayana v. State of A.P.*, (D Ramesh, J.), [2025 SCC OnLine AP 4184](#)
- H Kantharaju v. State of A.P.*, (V. Sujatha, J.), [2025 SCC OnLine AP 4201](#)
- Jasti Sukanya v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4191](#)
- JBD Educationals (P) Ltd. v. State of A.P.*, (**Ravi Nath Tilhari** and Subhendu Samanta, JJ.), [2025 SCC OnLine AP 4217](#)
- Kantamani Ramesh Babu v. State of A.P.*, (Harinath. N, J.), [2025 SCC OnLine AP 4167](#)
- Karanam Raghava Rao v. State of A.P.*, (Nyapathy Vijay, J.), [2025 SCC OnLine AP 4190](#)
- Kola Pushpalatha v. State of A.P.*, (Nyapathy Vijay, J.), [2025 SCC OnLine AP 4168](#)
- Kottamaddi Nagaraju v. State of A.P.*, (D Ramesh, J.), [2025 SCC OnLine AP 4171](#)

- Kumar Hospitals (P) Ltd. v. Union of India*, (**Cheekati Manavendranath Roy** and Tuhin Kumar Gedela, JJ.), [2025 SCC OnLine AP 4216](#)
- Madri Santhoshamma v. State of A.P.*, (D Ramesh, J.), [2025 SCC OnLine AP 4163](#)
- Makkena Anjali v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4203](#)
- Mediseti Rama Satya Rao v. Union of India*, (Sumathi Jagadam, J.), [2025 SCC OnLine AP 4198](#)
- Naredia Nalini Kumari v. State of A.P.*, (Ravi Cheemalapati, J.), [2025 SCC OnLine AP 4175](#)
- Narla Madan Prabhakar Reddy v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4195](#)
- Narvaneni Murali v. Station House Officer*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4199](#)
- Neerugatti Venkatesh v. State of A.P.*, (D Ramesh, J.), [2025 SCC OnLine AP 4174](#)
- Nune Madhu Venkata Nagireddy v. State of A.P.*, (Ravi Cheemalapati, J.), [2025 SCC OnLine AP 4179](#)
- Paleti Ramanaiah v. State of A.P.*, (D Ramesh, J.), [2025 SCC OnLine AP 4185](#)
- Panisetti Kiran Kumar v. State of A.P.*, (D Ramesh, J.), [2025 SCC OnLine AP 4178](#)
- Peethala Vinay Kumar v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4192](#)
- Peram Surendra Babu v. State of A.P.*, (Ravi Cheemalapati, J.), [2025 SCC OnLine AP 4170](#)
- Pilli Kanaka Mahalakshmi v. State of A.P.*, (Nyapathy Vijay, J.), [2025 SCC OnLine AP 4202](#)
- Pioneer Elastic (India) (P) Ltd. v. State of A.P.*, (**Gannamaneni Ramakrishna Prasad**, J.), [2025 SCC OnLine AP 4215](#)
- RC Infrastructures v. State of A.P.*, (Harinath. N, J.), [2025 SCC OnLine AP 4205](#)
- S Praveen Kumar v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4173](#)
- Sripalasetti Nagendramma v. State of A.P.*, (Ravi Cheemalapati, J.), [2025 SCC OnLine AP 4165](#)
- State of A.P. v. Pinnamraju Venkatapathi Raju*, (**Ravi Nath Tilhari** and Maheswara Rao Kuncheam, JJ.), [2025 SCC OnLine AP 4211](#)
- Tallam Lakshmi Padma Priya Anjana Devi v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4164](#)
- Tammiseti Narasimha Raju v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4196](#)
- Thota Vasudeva Rao v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4166](#)
- Thummala Baby v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4210](#)
- Vyyuru Hema Siva Kishore v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2025 SCC OnLine AP 4194](#)
- Y. Neelakantha v. G. Hampaiiah*, (**Ravi Nath Tilhari** and Subhendu Samanta, JJ.), [2025 SCC OnLine AP 4212](#)
- Yalamanchili Naga Lakshmi v. State of A.P.*, (D Ramesh, J.), [2025 SCC OnLine AP 4186](#)
- Yelduti Srinivas v. State of A.P.*, (**Nyapathy Vijay**, J.), [2025 SCC OnLine AP 4214](#)

Bombay High Court [36]

- Air Corpn. Employees Union v. Union of India*, (**Dipankar Datta**, C.J. and M.S. Karnik, J.), 2022 SCC OnLine Bom 12058
- Air India Staff Colony Assn. v. Mumbai International Airport Ltd.*, (**R.N. Laddha**, J.), 2024 SCC OnLine Bom 5146
- Akhil Anil Chitre v. State of Maharashtra*, (A.S. Gadkari and **Ranjitsinha Raja Bhonsale**, JJ.), 2025 SCC OnLine Bom 4986
- Ambrosia Restaurants (P) Ltd. v. Sunita Dileep Nevatia*, (**Gauri Godse**, J.), 2025 SCC OnLine Bom 4974
- Anuradha A. Karnik v. TRO*, (M.S. Sonak and Jitendra Jain, JJ.), 2025 SCC OnLine Bom 4955
- Armstrong Infrastructure v. State of Maharashtra*, (G.S. Kulkarni and Jitendra Jain, JJ.), 2023 SCC OnLine Bom 3326
- Arrow Business Development Consultants (P) Ltd. v. Union Bank of India*, (R.I. Chagla and **Farhan P. Dubash**, JJ.), 2025 SCC OnLine Bom 4985
- Asian Builders & Contractors v. Milind Narsing Swami*, (Firdosh P. Pooniwalla, J.), 2025 SCC OnLine Bom 4957
- Bansasl & Co. v. Agricultural Product Market Committee*, (**Gauri Godse**, J.), 2025 SCC OnLine Bom 4984
- Bharat Ganpat Pawar v. Mohan Zipru Bhavsar*, (**Gauri Godse**, J.), 2025 SCC OnLine Bom 4981
- Buildcon Sethia Construction v. Dipti Coop. Housing Society Ltd.*, (**Gauri Godse**, J.), 2025 SCC OnLine Bom 4958
- Dhanraj Maruti Jadhav v. Shalan Vasantrao Jadhav*, (**Gauri Godse**, J.), 2025 SCC OnLine Bom 4977
- Girish Sundarji Karia v. Municipal Corpn. of Greater Mumbai*, (**Gauri Godse**, J.), 2025 SCC OnLine Bom 4966
- Hotel Sahil (P) Ltd. v. Mumbai Municipal Corpn. of Greater Bombay*, (**Gauri Godse**, J.), 2025 SCC OnLine Bom 4967
- Housabai Anant Sathe v. Khandu Pandu Sathe*, (**Gauri Godse**, J.), 2025 SCC OnLine Bom 4982
- ICICI Bank Ltd. v. State of Maharashtra*, (**Dr Neela Gokhale**, J.), 2025 SCC OnLine Bom 4987
- Jitendra Gorakh Megh v. Additional Collector & Appellate Tribunal*, (R.I. Chagla and **Farhan P. Dubash**, JJ.), 2025 SCC OnLine Bom 4956
- Kamesh Bhagwan Sajani v. Brihanmumbai Municipal Corpn.*, (**Gauri Godse**, J.), 2025 SCC OnLine Bom 4969
- Laxman Nana Kadu v. Purushottam Nana Kadu*, (**Gauri Godse**, J.), 2025 SCC OnLine Bom 4972
- Mayank Jaswantlal Shah v. Prime Developers*, (Abhay Ahuja, J.), 2025 SCC OnLine Bom 4959
- Mohd. Eqbal Abdulgaffor Xequ Daud v. Municipal Corpn. for Greater Mumbai*, (**Gauri Godse**, J.), 2025 SCC OnLine Bom 4968
- Municipal Corpn. of Greater Mumbai v. Abdul Kased Shaikh*, (**Gauri Godse**, J.), 2025 SCC OnLine Bom 4975
- Pratap Singh Karki v. Municipal Corpn. of Greater Mumbai*, (**Gauri Godse**, J.), 2025 SCC OnLine Bom 4970
- Ramesh Madhukar Deole v. CIT*, (**G.S. Kulkarni** and Advait M. Sethna, JJ.), 2024 SCC OnLine Bom 5145

Ranjit Singh Chandhok v. Municipal Corpn. of Greater Mumbai, (**Gauri Godse, J.**), 2025 SCC OnLine Bom 4964

Rohini Janardhan Sawant v. Sampooran Consultants (P) Ltd., (**Gauri Godse, J.**), 2025 SCC OnLine Bom 4971

Sayed Tabassum Parvin v. Executive Engineer, (**Gauri Godse, J.**), 2025 SCC OnLine Bom 4965

Shivaji Ganapati Mohite v. State of Maharashtra, (**Gauri Godse, J.**), 2025 SCC OnLine Bom 4980

Shree 1008 Digambar Jain Mandir Trust v. Shah Doshi & Co., (**Gauri Godse, J.**), 2025 SCC OnLine Bom 4961

Subhash Tipanna Nelge v. Shalan Subhash Shinde, (**Gauri Godse, J.**), 2025 SCC OnLine Bom 4963

Suman Kirit Kantharia v. Mumbai Housing & Area Development, (**Gauri Godse, J.**), 2025 SCC OnLine Bom 4962

Sunil Govind Sood v. Neha Jaychandra Bhowad, (**Gauri Godse, J.**), 2025 SCC OnLine Bom 4976

Suresh Chavgonada Patil v. P.B. Khadilkar, (**Gauri Godse, J.**), 2025 SCC OnLine Bom 4978

Syed A.H.A. Majid v. Kalyan Dombivali Municipal Corpn. Kalyan, (**Gauri Godse, J.**), 2025 SCC OnLine Bom 4979

Union of India v. Vijay Laxman Gole, (**Gauri Godse, J.**), 2025 SCC OnLine Bom 4973

Vinayak Bhikaji Borse v. Karbhari Bhikaji Borse, (**Gauri Godse, J.**), 2025 SCC OnLine Bom 4983

Calcutta High Court [45]

Abdul Matin v. State of W.B., (**Krishna Rao, J.**), 2025 SCC OnLine Cal 9687

Ananta Kumar Das v. Union of India, (**Saugata Bhattacharyya, J.**), 2025 SCC OnLine Cal 9660

Anirban Das v. Union of India, (**Saugata Bhattacharyya, J.**), 2025 SCC OnLine Cal 9659

Anjana Roychowdhury v. State of W.B., (**Sujoy Paul, Acting C.J. and Partha Sarathi Sen, J.**), 2025 SCC OnLine Cal 9676

Bappai Ghosh v. Union of India, (**Saugata Bhattacharyya, J.**), 2025 SCC OnLine Cal 9665

CAC v. Sutapa Ganguly, (**Krishna Rao, J.**), 2025 SCC OnLine Cal 9651

Chittaranjan Banik v. State of W.B., (**Ajay Kumar Gupta, J.**), 2025 SCC OnLine Cal 9648

CIT v. Prabhu Poly Pipes Ltd., (**T.S. Sivagnanam, C.J. and Hiranmay Bhattacharyya, J.**), 2024 SCC OnLine Cal 12126

Debasish Samanta v. State of W.B., (**Krishna Rao, J.**), 2025 SCC OnLine Cal 9685

Duvarthim Visadahyum International Cooperation Strategies S.R.L. v. Apocalypse Steel & Power Ltd., (**Krishna Rao, J.**), 2025 SCC OnLine Cal 9650

Ejaz Ahmed v. State of W.B., (**Amrita Sinha, J.**), 2025 SCC OnLine Cal 9684

Gopal Sikdar v. Union of India, (**Saugata Bhattacharyya, J.**), 2025 SCC OnLine Cal 9661

Kanchan Oil Industries Ltd. v. Union of India, (**Krishna Rao, J.**), 2025 SCC OnLine Cal 9669

Kiran Debsarma v. State of W.B., (**Amrita Sinha, J.**), 2025 SCC OnLine Cal 9679

Krishna Traders New v. Union of India, (**Reetobroto Kumar Mitra, J.**), 2025 SCC OnLine Cal 9671

Manisha Roy Saha v. State of W.B., (**Amrita Sinha, J.**), 2025 SCC OnLine Cal 9678

Mohanlal Mukherjee v. State of W.B., (**Reetobroto Kumar Mitra, J.**), 2025 SCC OnLine Cal 9672

Mousumi Mondal v. State of W.B., (**Amrita Sinha, J.**), 2025 SCC OnLine Cal 9683

- MSTC Ltd. v. Malay Sengupta*, (Lanusungkum Jamir and **Rai Chattopadhyay**, JJ.), 2025 SCC OnLine Cal 9649
- Munnilal Harijan v. State of W.B.*, (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 9656
- Nira Mondal v. State of W.B.*, (**Ajay Kumar Gupta**, J.), 2025 SCC OnLine Cal 9674
- Prakriti Das v. State of W.B.*, (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 9670
- Quick Advisory Services (P) Ltd. v. Dr. Earth AI Technology (P) Ltd.*, (**Krishna Rao**, J.), 2025 SCC OnLine Cal 9653
- Rajkumar Yadav v. State of W.B.*, (**Bivas Pattanayak**, J.), 2025 SCC OnLine Cal 9667
- Ritika Infosys v. Union of India*, (**Reetobroto Kumar Mitra**, J.), 2025 SCC OnLine Cal 9668
- Sabyasachi Mullick Chowdhury v. National Wetland Authority*, (**Krishna Rao**, J.), 2025 SCC OnLine Cal 9677
- Saha & Co. v. Ram Nath Jhunjhunwala*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), 2025 SCC OnLine Cal 9647
- Samu Biswas v. Union of India*, (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 9663
- Saroj Devi Pansari v. National Insurance Co. Ltd.*, (**Reetobroto Kumar Mitra**, J.), 2025 SCC OnLine Cal 9686
- Shyam Shankar Pandey v. Calcutta Electricity Supply Co. Ltd.*, (**Krishna Rao**, J.), 2025 SCC OnLine Cal 9680
- Shyamal Mondal v. Union of India*, (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 9664
- Sk. Mukhtar Ahmed v. Union of India*, (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 9658
- Sk. Sajed Rahaman v. State of W.B.*, (**Krishna Rao**, J.), 2025 SCC OnLine Cal 9681
- State of W.B. v. Paban Chandra Pramanik*, (Supratim Bhattacharya and Sabyasachi Bhattacharyya, JJ.), 2025 SCC OnLine Cal 9655
- Statesman Ltd. v. Merlin Projects Ltd.*, (**Krishna Rao**, J.), 2025 SCC OnLine Cal 9652
- Subrata Biswas v. Union of India*, (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 9657
- Sujoy Saha v. Union of India*, (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 9662
- Sultana Jinat Sabnam v. W.B. Joint Entrance Examination Board*, (Tapabrata Chakraborty and **Partha Sarathi Chatterjee**, JJ.), 2025 SCC OnLine Cal 9654
- Sumita Bagchi v. State of W.B.*, (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 9682
- Suresh Kumar Gond v. State of W.B.*, (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 9675
- Swadesh Ghosh v. Lagnajita Saha*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), 2025 SCC OnLine Cal 9646
- Swaraj Patra v. State of W.B.*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), 2025 SCC OnLine Cal 9688
- Syed Firdaus Ali v. AI Airport Services Ltd.*, (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 9666
- Tulsi Kumar Pradhan v. State of W.B.*, (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 9673
- Union Bank of India v. Swadha Builders (P) Ltd.*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), 2025 SCC OnLine Cal 9645

Chhattisgarh High Court [125]

- Adim Jaati Sewa Sahkari Samiti Maryadit Kulhariya v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and **Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 12113](#)
- Ajay v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12071](#)
- Amar Raj Keshari v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12068](#)
- Aniket v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12105](#)
- Ankush Lalpure v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12088](#)
- Anuj Banjare v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 12089](#)
- Anuj Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12076](#)
- Anupam Shukla v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12070](#)
- Arvind William v. State of Chhattisgarh*, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 12124](#)
- Ashok Shukla v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), [2025 SCC OnLine Chh 12041](#)
- Ashwani Bhaskar v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 12102](#)
- Balram Yadav v. State of Chhattisgarh*, (**Rajani Dubey**, J.), [2025 SCC OnLine Chh 12045](#)
- Bhagirathi Manhar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and **Naresh Kumar Chandravanshi**, J.), [2025 SCC OnLine Chh 12008](#)
- Bhagwat v. Narmada Bai*, (**Narendra Kumar Vyas**, J.), [2025 SCC OnLine Chh 12110](#)
- Brijlal Gangwani v. Amrita Mehta Sinha Chief Regional Manager*, (**Sachin Singh Rajput**, J.), [2025 SCC OnLine Chh 12025](#)
- Brijlal Gangwani v. Raghuveer Mahto*, (**Sachin Singh Rajput**, J.), [2025 SCC OnLine Chh 12028](#)
- Brijlal Gangwani v. S.K. Manjhi Chef Regional Manager*, (**Sachin Singh Rajput**, J.), [2025 SCC OnLine Chh 12027](#)
- Brijlal Gangwani v. Vikas Sahu Assistant Manager*, (**Sachin Singh Rajput**, J.), [2025 SCC OnLine Chh 12026](#)
- Budhram v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and **Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 12040](#)
- Chandrashekhhar Dhruv v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12104](#)
- Chhote Lal v. State of Chhattisgarh*, (**Rajani Dubey**, J.), [2025 SCC OnLine Chh 12006](#)
- D. Shrinivasa Rao v. L. Dileshwar Rao*, (**Sanjay S. Agrawal** and **Radhakishan Agrawal**, JJ.), [2025 SCC OnLine Chh 12036](#)
- Deepak Kumar Kurre v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12099](#)
- Deepak Vishwakarma v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 12043](#)
- Devesh Chandrakar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12087](#)
- Dhruw Verma v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12075](#)
- Divya Gupta Sanjeet Agrawal v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12108](#)
- Falit Chaturvedi v. Ramkumari Chaturvedi*, (**Sachin Singh Rajput**, J.), [2025 SCC OnLine Chh 12024](#)

- Gautam Yadav v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12109](#)
- Gulshan Kannouje v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12080](#)
- Guman Pal v. State of Chhattisgarh*, (**Rajani Dubey** and Amitendra Kishore Prasad, JJ.), [2025 SCC OnLine Chh 12038](#)
- Harishankar Verma v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12086](#)
- Hemlata Choubey v. Brijbhushan Choubey*, (**Rajani Dubey** and Amitendra Kishore Prasad, JJ.), [2025 SCC OnLine Chh 12054](#)
- Ishak Shah v. Union of India*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12090](#)
- Jagnarayan Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12044](#)
- Janiya v. State of Chhattisgarh*, (Naresh Kumar Chandravanshi, J.), [2025 SCC OnLine Chh 12007](#)
- Kamla Shetty v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12009](#)
- Kanti v. State of Chhattisgarh*, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 12101](#)
- Kanwala Bai Arya v. Akhilesh Kumar*, (**Rakesh Mohan Pandey**, J.), [2025 SCC OnLine Chh 12057](#)
- Kapoor Pramod v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12060](#)
- Kapoorchand Verma v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12029](#)
- Khemaniidhi Yadav v. State of Chhattisgarh*, (**Sanjay K. Agrawal** and Sanjay Kumar Jaiswal, JJ.), [2025 SCC OnLine Chh 12042](#)
- Krishna Kumar Patel v. State of Chhattisgarh*, (**Sanjay Kumar Jaiswal**, J.), [2025 SCC OnLine Chh 12073](#)
- Kuleshwar Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12065](#)
- Kushal v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and **Naresh Kumar Chandravanshi**, J.), [2025 SCC OnLine Chh 12010](#)
- Magma H.D.I. General Insurance Co. Ltd. v. Usha Bai Nishad*, (**Sanjay K. Agrawal**, J.), [2025 SCC OnLine Chh 12056](#)
- Mahavir Moulds Inida (P) Ltd. v. State of Chhattisgarh*, (Naresh Kumar Chandravanshi, J.), [2025 SCC OnLine Chh 12033](#)
- Mahesh Shrivastava v. State of Chhattisgarh*, (Narendra Kumar Vyas, J.), [2025 SCC OnLine Chh 12031](#)
- Managing Director v. Shailendra Rathore*, (Ramesh Sinha, C.J. and **Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 12022](#)
- Manish Suryawanshi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12106](#)
- Manmohan Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 12016](#)
- Mayank Chhallani v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12050](#)
- Mintu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12096](#)
- Mithun Nishad v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 12059](#)
- Mohan Kumar Yadav v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12079](#)
- Mohd. Sameem v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 12017](#)
- Mohd. Sameer Alam v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12093](#)

- Mohd. Tahzeeb v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12082](#)
- Mukesh Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12062](#)
- Nandu Uikey v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12051](#)
- Narayan Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12067](#)
- Naresh Yadav v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12064](#)
- Nazma Begam v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Sachin Singh Rajput, J.), [2025 SCC OnLine Chh 12047](#)
- Neeraj Kumar Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12049](#)
- Nestor v. Dular*, (Rakesh Mohan Pandey, J.), [2025 SCC OnLine Chh 12021](#)
- Om Prakash Ram v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12126](#)
- Omeshwaree Naik v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and **Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 12023](#)
- Oriental Insurance Co. Ltd. v. Sukhram*, (Sachin Singh Rajput, J.), [2025 SCC OnLine Chh 12013](#)
- Phulsingh Kachlam v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12121](#)
- Priti Agrawal v. United India Insurance Co. Ltd.*, (Rakesh Mohan Pandey, J.), [2025 SCC OnLine Chh 12011](#)
- R.C. Sharma v. State of Chhattisgarh*, (**Sachin Singh Rajput**, J.), [2025 SCC OnLine Chh 12127](#)
- R.N. Sharma v. State of Chhattisgarh*, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 12125](#)
- Rahul Chandrakar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12052](#)
- Rajendra Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12095](#)
- Ram Manohar Kamalsen v. State of Chhattisgarh*, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 12123](#)
- Rama Dhruw v. State of Chhattisgarh*, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 12128](#)
- Ramchandra Jaiswal v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12069](#)
- Ramlakhan v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12081](#)
- Ravindra Singh Gautiya v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12061](#)
- Ravishankar Gupta v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12074](#)
- Sachdeva New Pt College v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12115](#)
- Sachin Gupta v. State of Chhattisgarh*, (**Sanjay Kumar Jaiswal**, J.), [2025 SCC OnLine Chh 12103](#)
- Sanad Sahu v. Umesh Sahu*, (**Sachin Singh Rajput**, J.), [2025 SCC OnLine Chh 12114](#)
- Sanjay Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12100](#)
- Santo Bai v. Chandan Singh Thakur*, (Sanjay K. Agrawal, J.), [2025 SCC OnLine Chh 12012](#)
- Saradhu Koreti v. State of Chhattisgarh*, (Narendra Kumar Vyas, J.), [2025 SCC OnLine Chh 12032](#)
- Sariya Kariyam v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12072](#)
- Satvantin Bai Sanvara v. Sanat Kumar*, (**Rakesh Mohan Pandey**, J.), [2025 SCC OnLine Chh 12055](#)

Saurabh Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 12014](#)
Saurabh Tiwari v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12085](#)
Shadanand v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12091](#)
Shantilal Chopda v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12046](#)
Shashikant Chikwa v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12083](#)
Shashikant Chikwa v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12084](#)
Shringar Rao v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12097](#)
Shriram General Insurance Co. Ltd. v. Usha Singh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 12037](#)
Shyamsundar Surywanshi v. Soniya Surywanshi, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12053](#)
Sohan Verma v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12092](#)
Sohel Solanki Urf Raja v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12098](#)
Sonu Kumar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 12015](#)
State of Chhattisgarh v. Kaushal Kumar Sahu, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12112](#)
State of Chhattisgarh v. Luvkush Yadav, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12048](#)
State of Chhattisgarh v. Manda Babar, (Sachin Singh Rajput, J.), [2025 SCC OnLine Chh 12030](#)
State of Chhattisgarh v. Manju Devi, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12111](#)
State of Chhattisgarh v. Rohit Baghel, (**Sanjay Kumar Jaiswal**, J.), [2025 SCC OnLine Chh 12035](#)
State of Chhattisgarh v. Shrawan Kumar Jaiswal, (**Sanjay S. Agrawal**, J.), [2025 SCC OnLine Chh 12034](#)
Subhash Lasare v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12077](#)
Sudhakar v. State of C.G., (Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12004](#)
Sudhit Kumar v. Shivbai, (**Rakesh Mohan Pandey**, J.), [2025 SCC OnLine Chh 12058](#)
Sunil Nishad v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12078](#)
Suo Moto Public Interest Litigation v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12118](#)
Suo Moto Public Interest Litigation v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12119](#)
Suo Moto Public Interest Litigation v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12120](#)
Suo Moto Public Interest Litigation v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12122](#)
Suresh Soni v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 12018](#)
Suyash Bhaurao Gore v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 12019](#)
To Monitor & Supervise the Implementation of Remission & Premature Release Policies v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12116](#)
Tuleshwar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 12117](#)

Umashankar Jaiswal v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12107](#)
Vijay Singh Malviya v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 12020](#)
Vinod Kumar v. State of Chhattisgarh, (**Rajani Dubey** and Amitendra Kishore Prasad, JJ.), [2025 SCC OnLine Chh 12039](#)
Vivek Kumar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12066](#)
XYZ v. State of Chhattisgarh, (Ramesh Sinha, C.J. and **Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 12005](#)
Yash Sen v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12063](#)
Yogesh Satnami v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 12094](#)

Delhi High Court [65]

Akhtarul Seikh v. State (NCT of Delhi), (**Swarana Kanta Sharma**, J.), [2025 SCC OnLine Del 9025](#)
Amish Bajaj v. State (NCT of Delhi), (**Amit Mahajan**, J.), [2025 SCC OnLine Del 9003](#)
Amit Kumar v. Union of India, (**Navin Chawla** and Madhu Jain, JJ.), [2025 SCC OnLine Del 9012](#)
Ananyaa Space Design & Consultants v. Ranjit Interior, (**Girish Kathpalia**, J.), [2025 SCC OnLine Del 9028](#)
Anita Sharma v. Ved Prakash Gupta, (**Manoj Kumar Ohri**, J.), [2025 SCC OnLine Del 9045](#)
Anjar Ali Khan v. Union of India, (**Subramonium Prasad** and Vimal Kumar Yadav, JJ.), [2025 SCC OnLine Del 9054](#)
Babita v. Geeta, (**Chandrasekharan Sudha**, J.), [2025 SCC OnLine Del 9040](#)
Bani Enterprises v. Commr. (CGST), (Yashwant Varma and Dharmesh Sharma, JJ.), [2024 SCC OnLine Del 9849](#)
Bharat Bhushan v. MCD, (**Nitin Wasudeo Sambre** and Anish Dayal, JJ.), [2025 SCC OnLine Del 9008](#)
Bharat Singh Tomar v. State (NCT of Delhi), (**Amit Mahajan**, J.), [2025 SCC OnLine Del 9002](#)
Bhupender v. Union of India, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 9020](#)
CBI v. Rakesh Kumar, (**Neena Bansal Krishna**, J.), [2025 SCC OnLine Del 9033](#)
Chetan Dubey v. State (NCT of Delhi), (**Ravinder Dudeja**, J.), [2025 SCC OnLine Del 8915](#)
CIT v. Jaguar Buildcon (P) Ltd., (Yashwant Varma and Harish Vaidyanathan Shankar, JJ.), [2025 SCC OnLine Del 8914](#)
D.J. Enterprises v. Commr. (CGST), (Yashwant Varma and Dharmesh Sharma, JJ.), [2024 SCC OnLine Del 9848](#)
Davesh Singh v. Hawaldar Singh, (**Girish Kathpalia**, J.), [2025 SCC OnLine Del 9029](#)
Deepak Kumar v. State (NCT of Delhi), (C. Hari Shankar and **Om Prakash Shukla**, JJ.), [2025 SCC OnLine Del 9049](#)
Deepak v. State (NCT of Delhi), (**Amit Mahajan**, J.), [2025 SCC OnLine Del 9027](#)
Globus Agrofoods (P) Ltd. v. Union of India, (**Prathiba M. Singh** and Shail Jain, JJ.), [2025 SCC OnLine Del 9013](#)
Har minder Singh Bakshi v. State, (**Chandrasekharan Sudha**, J.), [2025 SCC OnLine Del 9041](#)
Himalaya Wellness Co. v. Greenland Trading Co., (**Tejas Karia**, J.), [2025 SCC OnLine Del 9036](#)

- IDP Education India (P) Ltd. v. State (NCT of Delhi)*, (**Prathiba M. Singh** and Shail Jain, JJ.), 2025 SCC OnLine Del 9014
- Jamil Ahmed v. State (NCT of Delhi)*, (**Neena Bansal Krishna**, J.), 2025 SCC OnLine Del 9055
- Jangli v. State*, (**Chandrasekharan Sudha**, J.), 2025 SCC OnLine Del 9039
- Joginder v. State (NCT of Delhi)*, (**Rajneesh Kumar Gupta**, J.), 2025 SCC OnLine Del 9032
- Mahender Singh v. State (NCT of Delhi)*, (**Neena Bansal Krishna**, J.), 2025 SCC OnLine Del 9034
- Malkit Singh v. Jarnail Singh*, (**Chandrasekharan Sudha**, J.), 2025 SCC OnLine Del 9038
- Minor S v. State (NCT of Delhi)*, (**Ravinder Dudeja**, J.), 2025 SCC OnLine Del 9057
- MS Imagine Marketing Ltd. v. Joint Commissioner CGST Appeals II Delhi*, (**Prathiba M. Singh** and Shail Jain, JJ.), 2025 SCC OnLine Del 9015
- Mulakh Raj Dua v. State (NCT of Delhi)*, (**Devendra Kumar Upadhyaya**, C.J. and Tushar Rao Gedela, J.), 2025 SCC OnLine Del 9042
- Munna v. Ram Narain*, (**Girish Kathpalia**, J.), 2025 SCC OnLine Del 9030
- Naresh v. State (NCT of Delhi)*, (**Amit Mahajan**, J.), 2025 SCC OnLine Del 9001
- Nilofar Joya Riziqi v. State (NCT of Delhi)*, (Vivek Chaudhary and Manoj Jain, JJ.), 2025 SCC OnLine Del 9056
- Nishit Jain v. State (NCT of Delhi)*, (**Amit Mahajan**, J.), 2025 SCC OnLine Del 9004
- Oriental Insurance Co. Ltd. v. Vikram Singh*, (**Prateek Jalan**, J.), 2025 SCC OnLine Del 9044
- Pawan Singh Negi v. Bhawana Bhakuni*, (**Anil Kshetarpal** and Harish Vaidyanathan Shankar, JJ.), 2025 SCC OnLine Del 9007
- Ping Pong Global Ltd. v. Union of India*, (**Prathiba M. Singh** and Shail Jain, JJ.), 2025 SCC OnLine Del 9010
- Prabhat Kumar v. State (NCT of Delhi)*, (**Swarana Kanta Sharma**, J.), 2025 SCC OnLine Del 9023
- Pradeep Kumar v. Union of India*, (**Navin Chawla** and Madhu Jain, JJ.), 2025 SCC OnLine Del 9021
- Raghvendra Singh v. Union Public Service Commission*, (C. Hari Shankar and **Om Prakash Shukla**, JJ.), 2025 SCC OnLine Del 9058
- Rahul Gupta v. State (NCT of Delhi)*, (**Amit Mahajan**, J.), 2025 SCC OnLine Del 9026
- Rajni Saini v. State Council of Educational Research & Training*, (Navin Chawla and **Madhu Jain**, JJ.), 2025 SCC OnLine Del 9046
- Riddhi Siddhi Enterprises v. Commr. (CGST)*, (Yashwant Varma and Ravinder Dudeja, JJ.), 2024 SCC OnLine Del 9847
- Rohit v. Indian Coast Guard*, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), 2025 SCC OnLine Del 9047
- Sanjay Gupta v. Union of India*, (**Navin Chawla** and Madhu Jain, JJ.), 2025 SCC OnLine Del 9019
- Shabir v. State (NCT of Delhi)*, (Manoj Kumar Ohri, J.), 2025 SCC OnLine Del 8999
- Shyamsundar Sharma v. CIT*, (V. Kameswar Rao and **Vinod Kumar**, JJ.), 2025 SCC OnLine Del 9011
- State (NCT of Delhi) v. Chain Singh*, (Manoj Kumar Ohri, J.), 2025 SCC OnLine Del 8998
- State (NCT) of Delhi v. Shreepal*, (Manoj Kumar Ohri, J.), 2025 SCC OnLine Del 9000
- State v. Bharat*, (**Neena Bansal Krishna**, J.), 2025 SCC OnLine Del 9031
- State v. MPS Godara*, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), 2025 SCC OnLine Del 9052
- Sudarshan Rani v. Ankur Sharma*, (**Chandrasekharan Sudha**, J.), 2025 SCC OnLine Del 9037

Suman Malhotra v. Gulfam, (**Prateek Jalan**, J.), [2025 SCC OnLine Del 9006](#)
Sunil Bihari v. State (NCT of Delhi), (**Amit Mahajan**, J.), [2025 SCC OnLine Del 9024](#)
Union of India v. Durga Dutt Saini, (**Navin Chawla** and Madhu Jain, JJ.), [2025 SCC OnLine Del 9053](#)
Union of India v. Gobinda Chandra Adhikary, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 9018](#)
Union of India v. Maya Devi, (**Navin Chawla** and Madhu Jain, JJ.), [2025 SCC OnLine Del 9009](#)
Union of India v. Pritam Anand, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 9017](#)
Union of India v. Shree Pal Singh, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 9048](#)
Union of India v. Vijay Kumar Dahiya, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 9016](#)
United India Insurance Co. Ltd. v. Badal, (**Prateek Jalan**, J.), [2025 SCC OnLine Del 9043](#)
Vicky v. State (NCT of Delhi), (**Neena Bansal Krishna**, J.), [2025 SCC OnLine Del 9035](#)
Vijay Kumar v. Karawal Engineering Co., (**Chandrasekharan Sudha**, J.), [2025 SCC OnLine Del 9051](#)
Wiretel Solution (P) Ltd. v. Annu Infra Construct India (P) Ltd., (**Anil Kshetarpal** and Harish Vaidyanathan Shankar, JJ.), [2025 SCC OnLine Del 9005](#)
Z.S. Sagar v. Union of India, (**Subramonium Prasad** and Saurabh Banerjee, JJ.), [2025 SCC OnLine Del 9050](#)

Supreme Court of India [8]

Anuradha A. Karnik v. TRO, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 2758](#)
CIT v. Bhimjibhai Madhavjibhai Bharad, (J.B. Pardiwala and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 2765](#)
CIT v. Infibeam Avenues Ltd., (Aravind Kumar and Sandeep Mehta, JJ.), [2025 SCC OnLine SC 2763](#)
CIT v. Prabhu Poly Pipes Ltd., (P.S. Narasimha and A.S. Chandurkar, JJ.), [2025 SCC OnLine SC 2761](#)
CIT v. Shendra Advisory Services (P) Ltd., (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 2759](#)
Drisha Impex (P) Ltd. v. CIT, (J.B. Pardiwala and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 2764](#)
Jaguar Buildcon (P) Ltd. v. CIT, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 2762](#)
Vishal Darshanlal Talreja v. CIT, (P.S. Narasimha and A.S. Chandurkar, JJ.), [2025 SCC OnLine SC 2760](#)

Gauhati High Court [12]

Abdul Jabbar v. Union of India, (**Sanjay Kumar Medhi** and Pranjal Das, JJ.), [2025 SCC OnLine Gau 5019](#)
Ashok Choudhury v. Union of India, (**Rajesh Mazumdar**, J.), [2025 SCC OnLine Gau 5026](#)

Dhanapati Lahkar v. Union of India, (Ashutosh Kumar, C.J. and **Arun Dev Choudhury**, J.), 2025 SCC OnLine Gau 5027

Federation of Indian Women Entrepreneurs v. State of Assam, (Devashis Baruah, J.), 2025 SCC OnLine Gau 5020

Madhurjya Hazarika v. State of Assam, (**Michael Zothankhuma** and Mitali Thakuria, JJ.), 2025 SCC OnLine Gau 5025

Mohan Terang v. State of Assam, (**Michael Zothankhuma** and Kaushik Goswami, JJ.), 2025 SCC OnLine Gau 5023

Mohd. Abul Kalam v. State of Assam, (Michael Zothankhuma and **Mitali Thakuria**, JJ.), 2025 SCC OnLine Gau 5024

Mumtaz Begum v. Union of India, (**Sanjay Kumar Medhi** and Susmita Phukan Khaund, JJ.), 2025 SCC OnLine Gau 5029

Nathu Ram Barai v. State of Assam, (N. Unni Krishnan Nair, J.), 2025 SCC OnLine Gau 5022

Rofikul Islam v. State of Assam, (Robin Phukan, J.), 2025 SCC OnLine Gau 5021

Saraf Uddin v. Union of India, (**Sanjay Kumar Medhi** and Susmita Phukan Khaund, JJ.), 2025 SCC OnLine Gau 5028

Satyajit Das v. Gauhati University, (Sanjay Kumar Medhi, J.), 2025 SCC OnLine Gau 5018

Gujarat High Court [30]

Aasif v. State of Gujarat, (A.Y. Kogje, J.), 2025 SCC OnLine Guj 5191

Ashishkumar Mangalprasad Upadhyay v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), 2025 SCC OnLine Guj 5210

Ashvin v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), 2025 SCC OnLine Guj 5208

Ashvinbhai v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), 2025 SCC OnLine Guj 5211

Babubhai Laljibhai Solanki v. OL of Commercial Ahmedabad Mills Ltd., (Mauna M. Bhatt, J.), 2025 SCC OnLine Guj 5190

Bhikan v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), 2025 SCC OnLine Guj 5204

Gangaben Nadia v. Official Liquidator, (Mauna M. Bhatt, J.), 2025 SCC OnLine Guj 5189

Gujarat State Civil Supplies Corpn. Ltd. v. Mahakali Foods (P) Ltd., (**Aniruddha P. Mayee**, J.), 2025 SCC OnLine Guj 5193

Hasmukh v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), 2025 SCC OnLine Guj 5205

Infibeam Avenues Ltd. v. CIT, (Bhargav D. Karia and **Niral R. Mehta**, JJ.), 2024 SCC OnLine Guj 4457

J.B. & Brothers (P) Ltd. v. Union of India, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), 2025 SCC OnLine Guj 5145

James v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), 2025 SCC OnLine Guj 5207

Jitesh v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), 2025 SCC OnLine Guj 5203

Ketankumar Markandrai Raval v. Official Liquidator, (Mauna M. Bhatt, J.), 2025 SCC OnLine Guj 5187

Kirtiben v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), 2025 SCC OnLine Guj 5198

Mohd. Imran v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), [2025 SCC OnLine Guj 5209](#)

OL of ELB Schliff (India) Ltd. v. IDBI Bank Ltd., (Mauna M. Bhatt, J.), [2025 SCC OnLine Guj 5192](#)

Piyush v. DM, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), [2025 SCC OnLine Guj 5197](#)

Prakash Vijaybhai Rajput v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), [2025 SCC OnLine Guj 5200](#)

Ravi Punjabhai Bhalabhai Parmar v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), [2025 SCC OnLine Guj 5199](#)

Sagar Arvindbhai Mali v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), [2025 SCC OnLine Guj 5206](#)

Sahid Arafat v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), [2025 SCC OnLine Guj 5196](#)

Samir Nausad Shaikh v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), [2025 SCC OnLine Guj 5195](#)

Samir v. State, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), [2025 SCC OnLine Guj 5201](#)

Sanajkumar Rasiklal Bhatt v. OL of Unity Steels Ltd., (Mauna M. Bhatt, J.), [2025 SCC OnLine Guj 5188](#)

Sandipbhai Raghavbhai Beladia v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), [2025 SCC OnLine Guj 5212](#)

Shailesh Shankarbhai Nayak v. State of Gujarat, (N.S. Sanjay Gowda and **D.M. Vyas**, JJ.), [2025 SCC OnLine Guj 5202](#)

Vena Energy Sustainable Power (P) Ltd. v. Gujarat ERC, (**Aniruddha P. Mayee**, J.), [2025 SCC OnLine Guj 5194](#)

Vishal Darshanlal Talreja v. CIT, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5146](#)

Weatherproof Solution v. State of Gujarat, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5144](#)

Himachal Pradesh High Court [92]

Ajudhaya Devi v. State of H.P., (**Sandeep Sharma**, J.), [2025 SCC OnLine HP 6741](#)

Akshay Kumar v. State of H.P., (**Rakesh Kainthla**, J.), [2025 SCC OnLine HP 6679](#)

Anjana Kumari v. State of H.P., (**Sandeep Sharma**, J.), [2025 SCC OnLine HP 6709](#)

Anjula Sharma v. State of H.P., (**Sandeep Sharma**, J.), [2025 SCC OnLine HP 6717](#)

Ashok Kumar v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 6689](#)

Atti Devi v. State of H.P., (**Sandeep Sharma**, J.), [2025 SCC OnLine HP 6731](#)

Bidhi Chand v. Rohit Kumar, (**Rakesh Kainthla**, J.), [2025 SCC OnLine HP 6682](#)

Chaman Singh v. State of H.P., (**Sandeep Sharma**, J.), [2025 SCC OnLine HP 6712](#)

Chandershekhar v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 6747](#)

Chater Singh v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 6749](#)

Daulat Ram v. Ashok Kumar, (**Sushil Kukreja**, J.), [2025 SCC OnLine HP 6765](#)

Daulat Ram v. Mohinder Kaur, (**Sushil Kukreja**, J.), [2025 SCC OnLine HP 6764](#)

Daulat Ram v. Ranjit Kaur, (**Sushil Kukreja**, J.), [2025 SCC OnLine HP 6763](#)

Dinesh Chand v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6736](#)
Dinesh Singh v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6696](#)
Duni Chand v. Himachal RTC, (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6757](#)
Gajan Singh v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6756](#)
Gul Nimaz v. Himachal RTC, (Sandeep Sharma, J.), [2025 SCC OnLine HP 6735](#)
Het Ram Sharma v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6754](#)
Inder Kumar v. State of H.P., (Rakesh Kainthla, J.), [2025 SCC OnLine HP 6677](#)
Jagdish Chand v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6751](#)
Jai Pal v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6732](#)
Kalpna Kumari v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6710](#)
Kundlas Loh Udyog v. State of H.P., (Vivek Singh Thakur and Romesh Verma, JJ.), [2025 SCC OnLine HP 6695](#)
Land Acquisition Collector v. Sant Ram, (Sushil Kukreja, J.), [2025 SCC OnLine HP 6766](#)
Mamta Sharma v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6690](#)
Man Singh v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6729](#)
Manju v. Vinod Kumar, (Bipin Chander Negi, J.), [2025 SCC OnLine HP 6676](#)
Meena Kumari v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6708](#)
Mohd. Islam v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6707](#)
Mohit Singh v. State of H.P., (Rakesh Kainthla, J.), [2025 SCC OnLine HP 6681](#)
Naresh Joshi v. H.P. University, (Sandeep Sharma, J.), [2025 SCC OnLine HP 6722](#)
Navjyoti Kumari v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6738](#)
Negi Ram v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6699](#)
Nikki Devi v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6744](#)
Nilam Thakur v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6704](#)
Padam Chand Verma v. Supriya Atwal, (Rakesh Kainthla, J.), [2025 SCC OnLine HP 6683](#)
Padam Chand Verma v. Supriya Atwal, (Rakesh Kainthla, J.), [2025 SCC OnLine HP 6684](#)
Padam Chand Verma v. Supriya Atwal, (Rakesh Kainthla, J.), [2025 SCC OnLine HP 6685](#)
Padam Chand Verma v. Supriya Atwal, (Rakesh Kainthla, J.), [2025 SCC OnLine HP 6686](#)
Pankaj Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6723](#)
Pradeep Kumar v. State of H.P., (Virender Singh, J.), [2025 SCC OnLine HP 6687](#)
Prakash Devi v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6714](#)
Prem Raj v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6691](#)
Pritam Ram v. H.P. State Coop. Bank Ltd., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6688](#)
Priyanka Thakur v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6713](#)
Priyanka Thakur v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6753](#)
Pushpa Sharma v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6758](#)
Rachana Devi v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6711](#)
Rajat Kumar v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6745](#)
Rajesh Kumar v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6726](#)
Rakesh Kumar v. State of H.P., (Rakesh Kainthla, J.), [2025 SCC OnLine HP 6680](#)

Rakesh Kumar v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6728](#)
Rakesh Kumar v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6755](#)
Ram Kishan v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6743](#)
Rama Devi v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6721](#)
Ramesh Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6693](#)
Ramesh Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6700](#)
Ranjit Kumar v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6730](#)
Ravi Kumar v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6746](#)
Ravinder Singh v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6759](#)
Reena Kumari v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6737](#)
Renuka Sharma v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6734](#)
RKS Steel Industries (P) Ltd. v. Union of India, (Vivek Singh Thakur and Romesh Verma, JJ.), [2025 SCC OnLine HP 6762](#)
Rup Singh v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6694](#)
Rup Singh v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6752](#)
Sachin Kumar v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6750](#)
Sanjeev Kumar v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6760](#)
Saroj v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6739](#)
Sat Pal v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6724](#)
Shanti Devi v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6727](#)
Shardindu Kant v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6692](#)
Sheetla Devi v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6718](#)
Shivansh Sharma v. State of H.P., (Ajay Mohan Goel, J.), [2025 SCC OnLine HP 6761](#)
Sona Devi v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6698](#)
Subhash Chand v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6715](#)
Sudesh Kumari v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6716](#)
Suman Kumari v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6701](#)
Sunil Kumar v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6733](#)
Surjit Kumar v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6740](#)
Tabassum Ansari v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6697](#)
Tej Bahadur v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6742](#)
Thakur Dass v. Kali Devi, (Bipin Chander Negi, J.), [2025 SCC OnLine HP 6675](#)
Ujwala Devi v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6703](#)
Uma Devi v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6706](#)
Usha Devi v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6702](#)
Usha Kumari v. State of H.P., (Jyotsna Rewal Dua, J.), [2025 SCC OnLine HP 6705](#)
Vibhuti v. Saurabh, (Rakesh Kainthla, J.), [2025 SCC OnLine HP 6678](#)
Virender v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6748](#)
Yashwant Singh v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6719](#)
Yeshwant Sharma v. State of H.P., (Sandeep Sharma, J.), [2025 SCC OnLine HP 6725](#)

Yogender Singh v. State of H.P., (**Sandeep Sharma**, J.), [2025 SCC OnLine HP 6720](#)

Jharkhand High Court [70]

A.K. Mishra v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 3733](#)

Anand Kumar Pandey v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3786](#)

Anil Kumar Singh v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3795](#)

Anokha Mishra v. State of Jharkhand, (**Sujit Narayan Prasad** and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 3727](#)

Arjun Prasad Singh v. UCO Bank, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3760](#)

Arun Charan Dwary v. Anand Shankar, (**Rongon Mukhopadhyay** and Deepak Roshan, JJ.), [2025 SCC OnLine Jhar 3750](#)

Arun Prasad Jha v. State of Jharkhand, (Ananda Sen, J.), [2025 SCC OnLine Jhar 3777](#)

Baba Baidyanath Medical Trust v. State of Jharkhand, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3767](#)

Baba Baidyanath Medical Trust v. State of Jharkhand, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3768](#)

Babulal Turi v. National Investigation Agency, (**Sujit Narayan Prasad** and Arun Kumar Rai, JJ.), [2025 SCC OnLine Jhar 3743](#)

Baleshwar Manjhi v. State of Jharkhand, (Rajesh Kumar, J.), [2025 SCC OnLine Jhar 3744](#)

Basanti Tirkey v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3788](#)

Bhuneshwar Rabidas v. State of Jharkhand, (Rongon Mukhopadhyay and **Pradeep Kumar Srivastava**, JJ.), [2025 SCC OnLine Jhar 3728](#)

Bisheshwar Mahato v. Lalu Mahato, (Anubha Rawat Choudhary, J.), [2025 SCC OnLine Jhar 3758](#)

Central Coalfields Ltd. v. Mina Devi, (Tarlok Singh Chauhan, C.J. and **Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 3756](#)

Devashish Kumar Rajak v. Laxmi Devi, (**Rongon Mukhopadhyay** and Arun Kumar Rai, JJ.), [2025 SCC OnLine Jhar 3753](#)

Dhiraj Kumar Sah v. State of Jharkhand, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3769](#)

Falguni Rai v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3790](#)

Gaytree Devi v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 3741](#)

General Manger v. State of Jharkhand, (Sujit Narayan Prasad and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 3761](#)

Ghanshyam Kumar Singh v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), [2025 SCC OnLine Jhar 3746](#)

Gramin Ekta Manch v. State of Jharkhand, (Tarlok Singh Chauhan, C.J. and Rajesh Shankar, J.), [2025 SCC OnLine Jhar 3771](#)

Jamuna Singh v. Central Coalfields Ltd., (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3782](#)

Jibi Honhaga v. State of Jharkhand, (Rajesh Kumar, J.), [2025 SCC OnLine Jhar 3730](#)

Jiwan Jyoti Linda v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), [2025 SCC OnLine Jhar 3735](#)

Jyoti v. Raja Nand Choudhary, (**Sujit Narayan Prasad** and Arun Kumar Rai, JJ.), [2025 SCC OnLine Jhar 3749](#)

- Karan Kumar Singh v. State of Jharkhand*, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 3737](#)
- Khukumani Devi v. State of Jharkhand*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3789](#)
- Kohram v. Union of India*, (**Rongon Mukhopadhyay** and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 3742](#)
- Krishna Singh v. Hi-Tech Heritage Ltd.*, (Anubha Rawat Choudhary, J.), [2025 SCC OnLine Jhar 3748](#)
- Lakshman Yadav v. State of Jharkhand*, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3774](#)
- Lukhiram Hansda v. Premlata Murmu*, (**Rongon Mukhopadhyay** and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 3752](#)
- Manish Kumar Sah v. Jharkhand Rajya Gramin Bank*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3794](#)
- Mohd. Firoz Ansari v. State of Jharkhand*, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 3740](#)
- Mohd. Jamal v. State of Jharkhand*, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 3739](#)
- Mohd. Rafik v. State of Jharkhand*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3796](#)
- Mohit Kumar Yadav v. State of Jharkhand*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3792](#)
- Naresh Sahu v. State of Jharkhand*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3781](#)
- Nimai Kumhar v. Union of India*, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3762](#)
- Nirmali Marandi v. State of Jharkhand*, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3764](#)
- Pankaj Kumar Singh v. Union of India*, (**Sujit Narayan Prasad** and Arun Kumar Rai, JJ.), [2025 SCC OnLine Jhar 3729](#)
- Pradeep Bedia v. Union of India*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3793](#)
- Pradeep Kumar Jha v. State of Jharkhand*, (Ananda Sen, J.), [2025 SCC OnLine Jhar 3778](#)
- Pramila Mahato v. State of Jharkhand*, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3765](#)
- Rabindra Kumar Singh v. State of Jharkhand*, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3773](#)
- Raees Ahamad v. State of Jharkhand*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3784](#)
- Raj Kumar Paswan v. State of Jharkhand*, (Rajesh Kumar, J.), [2025 SCC OnLine Jhar 3732](#)
- Raj Prakash v. State of Jharkhand*, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 3738](#)
- Ram Chandra Goyenka Charitable Trust v. State of Jharkhand*, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3770](#)
- Ranjit Gope v. State of Jharkhand*, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3759](#)
- Ravindra Yadav v. State of Jharkhand*, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 3736](#)
- Rubi Devi v. SAIL*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3785](#)
- Samir Kumar v. State of Jharkhand*, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3775](#)
- Santoshini Murmu v. State of Jharkhand*, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3772](#)
- Saroj Kumar Singh v. Central Mine Planning & Design Institute Ltd.*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3780](#)
- Sarthak Upadhyay v. Sanjay Upadhyay*, (**Sujit Narayan Prasad** and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 3747](#)
- Satish Prasad v. State of Jharkhand*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3791](#)

Satish Sharma v. Archana Kumari, (**Rongon Mukhopadhyay** and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 3751](#)

Sohail Ahmed v. State of Jharkhand, (**Tarlok Singh Chauhan**, C.J. and Rajesh Shankar, J.), [2025 SCC OnLine Jhar 3776](#)

State of Jharkhand v. Rajwanti Pandey, (**Sujit Narayan Prasad** and Arun Kumar Rai, JJ.), [2025 SCC OnLine Jhar 3755](#)

Sugriv Prasad v. Ravi Shankar Kumar, (Gautam Kumar Choudhary, J.), [2025 SCC OnLine Jhar 3757](#)

Sukhram Hazam v. Sulekha Parmanik, (**Rongon Mukhopadhyay** and Deepak Roshan, JJ.), [2025 SCC OnLine Jhar 3754](#)

Suna Kharia v. State of Jharkhand, (Rajesh Kumar, J.), [2025 SCC OnLine Jhar 3745](#)

Sunil Kumar Sultania v. State of Jharkhand, (Deepak Roshan, J.), [2025 SCC OnLine Jhar 3763](#)

Tata Steel Ltd. v. State of Jharkhand, (Rongon Mukhopadhyay and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 3766](#)

Tulsi Mahto v. State of Jharkhand, (Rajesh Kumar, J.), [2025 SCC OnLine Jhar 3731](#)

Upendra Kumar Mahto v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3783](#)

Vaidya V & Infrastructure (P) Ltd. v. State of Jharkhand, (Ananda Sen and Gautam Kumar Choudhary, JJ.), [2025 SCC OnLine Jhar 3779](#)

Varsha Tripathy v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3787](#)

Zillion Infra projects (P) Ltd. v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 3734](#)

Karnataka High Court [253]

A. Mahaboob Pasha v. State of Karnataka, (**Vibhu Bakhru**, C.J. and C.M. Poonacha, J.), [2025 SCC OnLine Kar 22087](#)

A. Suresha v. State of Karnataka, (**M.G.S. Kamal**, J.), [2025 SCC OnLine Kar 22160](#)

Abdulrafiq v. State of Karnataka, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 22236](#)

Abhishek J.R. v. State of Karnataka, (G. Basavaraja, J.), [2025 SCC OnLine Kar 22004](#)

Adarsha H.S. v. State of Karnataka, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22206](#)

Adil v. State of Karnataka, (**S. Rachaiah**, J.), [2025 SCC OnLine Kar 22219](#)

Anil Kumar H. v. State of Karnataka, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22214](#)

Anil N.L. v. State of Karnataka, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22217](#)

Anita v. State of Karnataka, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 22240](#)

Anjana Murthy v. State of Karnataka, (**N.S. Sanjay Gowda**, J.), [2025 SCC OnLine Kar 22158](#)

Ankitha Packing Solutions v. State of Karnataka, (D.K. Singh, J.), [2025 SCC OnLine Kar 22091](#)

Anuradha Gopal Dhabule v. Krishna Nana Khadake, (**Chillakur Sumalatha**, J.), [2025 SCC OnLine Kar 22029](#)

Ashalatha Jain v. State of Karnataka, (**S.G. Pandit**, J.), [2025 SCC OnLine Kar 22165](#)

Ayya Swamy v. State of Karnataka, (E.S. Indires, J.), [2025 SCC OnLine Kar 22182](#)

B. Manjunath v. Slum Clearance Board, (E.S. Indires, J.), [2025 SCC OnLine Kar 22099](#)

- B. Munegowda v. Commr.*, (R. Nataraj, J.), [2025 SCC OnLine Kar 22101](#)
- B. Sathish Kumar v. Prema S. Kulal*, (Rajesh Rai K., J.), [2025 SCC OnLine Kar 22043](#)
- B. Venkatesh v. Chikkanarasimhaiah*, (**H.P. Sandesh**, J.), [2025 SCC OnLine Kar 22222](#)
- B.C. Govindaiah v. Station House Officer*, (D.K. Singh, J.), [2025 SCC OnLine Kar 22093](#)
- B.G. Siddeshappa v. LAO*, (Anu Sivaraman and **Vijaykumar A. Patil**, JJ.), [2025 SCC OnLine Kar 22031](#)
- B.K. Shivakumar v. District Administrative Office*, (**Vibhu Bakhru**, C.J. and C.M. Poonacha, J.), [2025 SCC OnLine Kar 22027](#)
- B.L. Bettgowda v. Narasamma*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22116](#)
- B.M. Lakshmi v. R. Rajanna*, (**H.T. Narendra Prasad**, J.), [2025 SCC OnLine Kar 22144](#)
- B.M. Rudregowda v. S.C. Latha*, (H.P. Sandesh, J.), [2025 SCC OnLine Kar 22050](#)
- B.O. Valmiki Nayaka v. State of Karnataka*, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22213](#)
- B.R. Shylaja v. G.V. Sathish Reddy*, (**H.T. Narendra Prasad**, J.), [2025 SCC OnLine Kar 22155](#)
- B.S. Chandrashekara Adiga v. H.H. Sugunendra Theertha*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22079](#)
- B.S. Karthik v. State of Karnataka*, (**R. Devdas**, J.), [2025 SCC OnLine Kar 22166](#)
- B.S. Rukmini v. B.S. Umadevi*, (H.P. Sandesh, J.), [2025 SCC OnLine Kar 22053](#)
- Babu Gandhi v. State of Karnataka*, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22203](#)
- Balakrishna Naik v. State of Karnataka*, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22212](#)
- Baldwin Co-Education Extn. High School v. Prime Books*, (Hanchate Sanjeevkumar, J.), [2025 SCC OnLine Kar 22030](#)
- Banashankari Meenugarara Sahakara Sangha Niyamitha v. State of Karnataka*, (D.K. Singh, J.), [2025 SCC OnLine Kar 22120](#)
- Basagouda v. Yamanappa*, (**E.S. Indires**, J.), [2025 SCC OnLine Kar 22132](#)
- Basavanna v. State of Karnataka*, (**Sachin Shankar Magadum**, J.), [2025 SCC OnLine Kar 22146](#)
- Basavaraj G.S. v. Commr.*, (D.K. Singh, J.), [2025 SCC OnLine Kar 22081](#)
- Basavaraj v. State of Karnataka*, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 22068](#)
- Basavaraju K.N. v. State of Karnataka*, (G. Basavaraja, J.), [2025 SCC OnLine Kar 22002](#)
- Basavva v. Susheelavva*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 22066](#)
- Bengaluru Metropolitan Transport Corp. v. Luman Industries Ltd.*, (**Vibhu Bakhru**, C.J. and C.M. Poonacha, J.), [2025 SCC OnLine Kar 22056](#)
- Bhagya M.R. v. State of Karnataka*, (K.S. Hemalekha, J.), [2025 SCC OnLine Kar 22184](#)
- Bharat Fritz Werner Karmika Sangha v. Bharat Fritz Werner Ltd.*, (**Jyoti M.**, J.), [2025 SCC OnLine Kar 22241](#)
- Bhojveer v. State of Karnataka*, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 22239](#)
- Biradar Shrikant v. Rajendra Reddy*, (**H.T. Narendra Prasad** and Tyagaraja N. Inavally, JJ.), [2025 SCC OnLine Kar 22037](#)
- Bishan Dass v. Central Silk Board*, (**Jyoti M.**, J.), [2025 SCC OnLine Kar 22242](#)

- C.P. Doddaputtaiah v. Karnataka Information Commission*, (D.K. Singh, J.), [2025 SCC OnLine Kar 22078](#)
- C.R. Vishwanath v. Chief Secretary Environment, Forest & Ecology*, (D.K. Singh, J.), [2025 SCC OnLine Kar 22105](#)
- C.V. Revankar v. SBI*, (**V. Kameswar Rao** and S. Rachaiah, JJ.), [2025 SCC OnLine Kar 22136](#)
- Chandrakala v. State of Karnataka*, (**Sachin Shankar Magadum**, J.), [2025 SCC OnLine Kar 22162](#)
- Chethan C.V. v. State*, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22209](#)
- Childrens Education Society (R) v. Dr. Malathi Dayalan*, (**Jyoti M.**, J.), [2025 SCC OnLine Kar 22246](#)
- Chinnamma v. Commr. & Arbitrator*, (K.S. Hemalekha, J.), [2025 SCC OnLine Kar 22181](#)
- D.H. Basavarajappa v. Janardhana Gowda N.*, (Ravi V. Hosmani, J.), [2025 SCC OnLine Kar 22021](#)
- Danappa v. Sharawwa*, (**Ashok S. Kinagi** and Ramachandra D. Huddar, JJ.), [2025 SCC OnLine Kar 22131](#)
- Dandu Lavanya v. Bruhat Bengaluru Mahanagara Palike*, (**N.S. Sanjay Gowda**, J.), [2025 SCC OnLine Kar 22142](#)
- Dasegowda v. State of Karnataka*, (**Sachin Shankar Magadum**, J.), [2025 SCC OnLine Kar 22164](#)
- Dinesh Kallahalli v. State of Karnataka*, (E.S. Indires, J.), [2025 SCC OnLine Kar 22190](#)
- Dondiba v. Mayakka*, (**P. Sree Sudha**, J.), [2025 SCC OnLine Kar 22034](#)
- Dwarakanath Kabadi v. State of Karnataka*, (E.S. Indires, J.), [2025 SCC OnLine Kar 22123](#)
- Edith Freeda v. Susairaj*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22117](#)
- Eliza S.M. Cardoza v. L.D. Ballal*, (**B.M. Shyam Prasad** and T.M. Nadaf, JJ.), [2025 SCC OnLine Kar 22226](#)
- Executive Engineer v. R. Jayanna*, (**Jyoti M.**, J.), [2025 SCC OnLine Kar 22245](#)
- Faiyaz Ali v. State of Karnataka*, (E.S. Indires, J.), [2025 SCC OnLine Kar 22192](#)
- G. Santhosh v. Chief Election Commr.*, (E.S. Indires, J.), [2025 SCC OnLine Kar 22193](#)
- G.R. Subhash K. Reddy v. G.R. Anita Ravindra*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22073](#)
- Girija Acharthi v. Rama Laxman Acharya*, (H.P. Sandesh, J.), [2025 SCC OnLine Kar 22049](#)
- Gokul Krishna v. State of Karnataka*, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22215](#)
- Govinda v. Priya Dorai Raj*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22109](#)
- Guruprasad Tulahalli Shetru v. CIT*, (**S.G. Pandit**, J.), [2025 SCC OnLine Kar 22145](#)
- H. Venkatesh v. Asha*, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 22235](#)
- H.R. Puttaswamy Gowda v. H.P. Karthik*, (**Vijaykumar A. Patil**, J.), [2025 SCC OnLine Kar 22134](#)
- H.S. Chandrababu v. State of Karnataka*, (**S.G. Pandit** and Geetha K.B., JJ.), [2025 SCC OnLine Kar 22070](#)
- H.S. Mahesh v. State of Karnataka*, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22207](#)
- Halesh K. v. Bruhat*, (**N.S. Sanjay Gowda**, J.), [2025 SCC OnLine Kar 22143](#)
- Hanumanthappa v. Government of Karnataka*, (**N.S. Sanjay Gowda**, J.), [2025 SCC OnLine Kar 22140](#)
- Harikrishna R. v. State of Karnataka*, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22200](#)

Harish S.D. v. State of Karnataka, (**Shivashankar Amarannavar**, J.), 2025 SCC OnLine Kar 22201
Harvi Sannappa v. State of Karnataka, (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 22176
Hemanth S. v. State of Karnataka, (**Shivashankar Amarannavar**, J.), 2025 SCC OnLine Kar 22210
Hi Tech Engineers v. State of Karnataka, (D.K. Singh, J.), 2025 SCC OnLine Kar 22086
Honnamma v. Gangarangaiah, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 22088
Hulgappa v. State of Karnataka, (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 22065
Indian Oil Corpn. Ltd. v. Bruhat Bengaluru Mahanagara Palike, (**N.S. Sanjay Gowda**, J.), 2025 SCC OnLine Kar 22138
Indiramma v. N. Muni Reddy, (**G. Basavaraja**, J.), 2025 SCC OnLine Kar 22197
Indumati Hanamanthrao Korti v. State of Karnataka, (**M. Nagaprasanna**, J.), 2025 SCC OnLine Kar 22233
Irappa Maharudrappa Madbal v. Joint Director of Land Records, (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 22114
Irappa Maharudrappa Madbal v. Joint Director of Land Records, (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 22115
Jagadeesha v. State, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 22007
Janatha Education Society v. Giridhara Reddy P., (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 22042
Jayalaxmamma v. Akku, (**H.P. Sandesh**, J.), 2025 SCC OnLine Kar 22223
Jayarabi v. Maktumsab, (**C.M. Joshi**, J.), 2025 SCC OnLine Kar 22048
Jayaram v. M. Papaiah Reddy, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 22107
Jayarama v. State of Karnataka, (Mohd. Nawaz, J.), 2025 SCC OnLine Kar 22017
Jayarangamma v. Rathnamma, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 22111
K. Basappa v. Kanaka Pattana Sahakara Bank Niyamitha, (E.S. Indires, J.), 2025 SCC OnLine Kar 22179
K. Srinivas Prasad v. State of Karnataka, (Mohd. Nawaz, J.), 2025 SCC OnLine Kar 22008
K.C. Ugrewowda v. Nagarathna, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 22103
K.G. Venkatesh v. State of Karnataka, (**Sachin Shankar Magadum**, J.), 2025 SCC OnLine Kar 22163
K.M. Nataraju v. State of Karnataka, (**K.S. Hemalekha**, J.), 2025 SCC OnLine Kar 22172
Kalagouda v. Commr., (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 22071
Kariyappa v. K.S. Maralasiddamma, (Anu Sivaraman and **Vijaykumar A. Patil**, JJ.), 2025 SCC OnLine Kar 22060
Karnataka Housing Board v. Basavaraj S. Gaddikeri, (**Anu Sivaraman** and **Vijaykumar A. Patil**, JJ.), 2025 SCC OnLine Kar 22057
Karnataka SRTC v. J.C. Annaiah Swamy, (**Jyoti M.**, J.), 2025 SCC OnLine Kar 22244
Khaji Mohd. Khalid v. State of Karnataka, (Rajesh Rai K., J.), 2025 SCC OnLine Kar 22125
Khwazabandenawaz v. State of Karnataka, (**S. Rachaiah**, J.), 2025 SCC OnLine Kar 22013
Kishkinda Trust v. Commr., (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 22067
Kodi Thimmayya v. P.S. Somashekhar, (**E.S. Indires**, J.), 2025 SCC OnLine Kar 22133

- Komala S.P. v. Asha L.*, (Anu Sivaraman and **Vijaykumar A. Patil**, JJ.), [2025 SCC OnLine Kar 22194](#)
- Kondappa v. State of Karnataka*, (Rajesh Rai K., J.), [2025 SCC OnLine Kar 22082](#)
- Kumar K. v. Bhagayamma*, (Umesh M. Adiga, J.), [2025 SCC OnLine Kar 22032](#)
- L.M. Prabha v. Union of India*, (D.K. Singh, J.), [2025 SCC OnLine Kar 22121](#)
- L.R. Manjunatha v. Assistant Commr.*, (**Sachin Shankar Magadum**, J.), [2025 SCC OnLine Kar 22157](#)
- Lakshmi Venkateshwara Timbers v. Shri Lakshmi Venkataramana Yajamana Industries*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22084](#)
- Lakshmikanth P. v. Johnson*, (**G. Basavaraja**, J.), [2025 SCC OnLine Kar 22196](#)
- Laxmi v. Shantavva*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 22175](#)
- LSK Projects (P) Ltd. v. Union of India*, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 22124](#)
- M.A. Abdul Reheman v. Tahasildar*, (E.S. Indires, J.), [2025 SCC OnLine Kar 22100](#)
- M.N. Munireddy v. State of Karnataka*, (E.S. Indires, J.), [2025 SCC OnLine Kar 22178](#)
- M.S. Desai v. Union of India*, (D.K. Singh, J.), [2025 SCC OnLine Kar 22173](#)
- Madarsab v. State of Karnataka*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 22062](#)
- Mahadev v. State of Karnataka*, (**Hemant Chandangoudar**, J.), [2025 SCC OnLine Kar 22128](#)
- Mahaganapati Mitra Mandali v. State of Karnataka*, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 22069](#)
- Mahavish v. H.C. Nagarajaiah*, (**Chillakur Sumalatha**, J.), [2025 SCC OnLine Kar 22025](#)
- Mallikarjun Tammanni v. State of Karnataka*, (**S. Rachaiah**, J.), [2025 SCC OnLine Kar 22218](#)
- Management of Nataesh Batteries v. B. Mahadeva*, (**Jyoti M.**, J.), [2025 SCC OnLine Kar 22247](#)
- Mangala Gowri v. State of Karnataka*, (**S.G. Pandit**, J.), [2025 SCC OnLine Kar 22139](#)
- Manjappa v. Commr.*, (S.G. Pandit and **Geetha K.B.**, JJ.), [2025 SCC OnLine Kar 22058](#)
- Manjunath v. Divisional Controller*, (**P. Sree Sudha**, J.), [2025 SCC OnLine Kar 22033](#)
- Maruthi K.G. v. State*, (**Mohammad Nawaz**, J.), [2025 SCC OnLine Kar 22127](#)
- Meghana Biryani v. Meghana Foods*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 22167](#)
- Mohd. Shahal v. State of Karnataka*, (Mohd. Nawaz, J.), [2025 SCC OnLine Kar 22018](#)
- MRV Rathnam v. State of Karnataka*, (E.S. Indires, J.), [2025 SCC OnLine Kar 22077](#)
- Muniyamma v. Commr.*, (S. Sunil Dutt Yadav, J.), [2025 SCC OnLine Kar 22094](#)
- Muniyappa v. Panchayath Development Officer*, (**N.S. Sanjay Gowda**, J.), [2025 SCC OnLine Kar 22137](#)
- Murigeppa Kashappa Nara v. Union of India*, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 22232](#)
- N. Krishnamurthy v. State of Karnataka*, (E.S. Indires, J.), [2025 SCC OnLine Kar 22185](#)
- N. Srinivasulu v. N. Srikanth*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22112](#)
- N.V. Muniraju v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2025 SCC OnLine Kar 22080](#)
- Nagesh R Kamath v. State of Karnataka*, (Rajesh Rai K., J.), [2025 SCC OnLine Kar 22110](#)
- Nanjashatty v. State of Karnataka*, (**Sachin Shankar Magadum**, J.), [2025 SCC OnLine Kar 22161](#)
- Narasamma v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22012](#)
- Naseema Unnisa v. State of Karnataka*, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 22234](#)

- National Highways Authority of India v. U. Gangadhara*, (V. Kameswar Rao and **S. Rachaiah**, JJ.), [2025 SCC OnLine Kar 22129](#)
- Naveen P.S. v. State of Karnataka*, (Mohd. Nawaz, J.), [2025 SCC OnLine Kar 22096](#)
- Nawaz v. State of Karnataka*, (M.I. Arun, J.), [2025 SCC OnLine Kar 22015](#)
- Nethravathi v. Kotrabasappa*, (**H.P. Sandesh**, J.), [2025 SCC OnLine Kar 22221](#)
- Netra v. Channavva*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 22040](#)
- New India Assurance Co. Ltd. v. Ramanna*, (P. Sree Sudha, J.), [2025 SCC OnLine Kar 22039](#)
- Nijagunaiah B.N. v. Latha*, (**H.P. Sandesh**, J.), [2025 SCC OnLine Kar 22224](#)
- Ningappa v. Kashibai*, (**C.M. Joshi**, J.), [2025 SCC OnLine Kar 22047](#)
- P. Kallahali Milk Producers Coop. Societies Ltd. v. State of Karnataka*, (M.G. Uma, J.), [2025 SCC OnLine Kar 22092](#)
- P. Subramanya v. Central Silk Board*, (**Jyoti M.**, J.), [2025 SCC OnLine Kar 22243](#)
- P.B. Nagadeepu v. State of Karnataka*, (Mohd. Nawaz, J.), [2025 SCC OnLine Kar 22019](#)
- P.D. Nalinakshi v. A. Papanna*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22108](#)
- P.V. Joseph v. Doddanaiah*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22061](#)
- P.V. Manjunath Babu v. Commr.*, (S. Sunil Dutt Yadav, J.), [2025 SCC OnLine Kar 22122](#)
- Parsam Mohan Murthy v. CIT*, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 22090](#)
- Parvathamma v. B.V. Govinda Reddy*, (H.P. Sandesh, J.), [2025 SCC OnLine Kar 22054](#)
- Peresandra Vyavasaya v. State of Karnataka*, (M.G. Uma, J.), [2025 SCC OnLine Kar 22083](#)
- Prabhakar v. State of Karnataka*, (**S. Rachaiah**, J.), [2025 SCC OnLine Kar 22014](#)
- Pralhad B. Kulkarni v. Godrej Agrovet Ltd.*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 22055](#)
- Prerak Naveen D'SA v. Prawal Sally Marri Tauro*, (**Jayant Banerji** and K.V. Aravind, JJ.), [2025 SCC OnLine Kar 22026](#)
- Professor Dr. Dharendra V. Kubair v. State of Karnataka*, (**N.S. Sanjay Gowda**, J.), [2025 SCC OnLine Kar 22141](#)
- R. Chandrapa v. Suvarnamma*, (H.P. Sandesh, J.), [2025 SCC OnLine Kar 22052](#)
- Raghupathi v. Commr. of Police*, (**K. Somashekar** and Venkatesh Naik T, JJ.), [2025 SCC OnLine Kar 22135](#)
- Rahul v. Aslam*, (**P. Sree Sudha**, J.), [2025 SCC OnLine Kar 22035](#)
- Rajanna v. Mallesha K.N.*, (Venkatesh Naik T., J.), [2025 SCC OnLine Kar 22024](#)
- Rajegowda v. State*, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22216](#)
- Rajesh Gumpe v. Chief Secretary*, (E.S. Indires, J.), [2025 SCC OnLine Kar 22189](#)
- Rajlaxmi Marketing v. CCT*, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 22231](#)
- Ramanarayan v. State of Karnataka*, (**M.G.S. Kamal**, J.), [2025 SCC OnLine Kar 22147](#)
- Ramesh Sharma v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2025 SCC OnLine Kar 22095](#)
- Ramesh v. State of Karnataka*, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 22238](#)
- Rammurthy R. v. Venkatesh Murthy S.*, (**G. Basavaraja**, J.), [2025 SCC OnLine Kar 22198](#)
- Raveendra Shetty v. State of Karnataka*, (Rajesh Rai K., J.), [2025 SCC OnLine Kar 22106](#)
- Ravi Kumar N. v. K.N. Narayana Reddy*, (**Vibhu Bakhru**, C.J. and C.M. Poonacha, J.), [2025 SCC OnLine Kar 22227](#)

Ravi Petroleum v. Indusind Bank Ltd., (E.S. Indires, J.), [2025 SCC OnLine Kar 22180](#)
Rekha D. v. Ravikumar H., (Ravi V. Hosmani, J.), [2025 SCC OnLine Kar 22023](#)
Renuka Sugars Ltd. v. State of Karnataka, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 22159](#)
Renuka v. Vishwanath, (Ashok S. Kinagi and **Ramachandra D. Huddar**, JJ.), [2025 SCC OnLine Kar 22130](#)
Riyaz Unisa v. State of Karnataka, (D.K. Singh, J.), [2025 SCC OnLine Kar 22085](#)
RSM Pharmaceuticals (P) Ltd. v. Saravana, (G. Basavaraja, J.), [2025 SCC OnLine Kar 22005](#)
S. Bharath v. Commr., (Rajesh Rai K., J.), [2025 SCC OnLine Kar 22113](#)
S. Bharathi v. Deputy Commr., (**S.G. Pandit**, J.), [2025 SCC OnLine Kar 22153](#)
S. Ganeshan v. K. Vengataraman, (G. Basavaraja, J.), [2025 SCC OnLine Kar 22003](#)
S. Manjunatha v. Commr., (S. Sunil Dutt Yadav, J.), [2025 SCC OnLine Kar 22102](#)
S. Mansoor Ahmed v. Aswathnarayana Chari, (Ravi V. Hosmani, J.), [2025 SCC OnLine Kar 22022](#)
S. Nagaraju v. K.G. Shivakumar, (**M.G. Uma**, J.), [2025 SCC OnLine Kar 22220](#)
Sadappa v. State, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 22237](#)
Sahana Mascarenhas v. Noel Lawrence Dmello, (V. Srishananda, J.), [2025 SCC OnLine Kar 21998](#)
Sanna Kariyappa v. Kariyappa Kottehall, (H.P. Sandesh, J.), [2025 SCC OnLine Kar 22045](#)
Santhosh R. v. State of Karnataka, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22205](#)
Santosh Rokhade v. Hubli-Dharwad Urban Development Authority, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 22229](#)
Sarbjeet Kaur v. State of Karnataka, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 22089](#)
Shaheena Parveen v. Ballarappa, (**S.G. Pandit** and Geetha K.B., JJ.), [2025 SCC OnLine Kar 21997](#)
Shankar A.A. Jeeva v. State of Karnataka, (Mohd. Nawaz, J.), [2025 SCC OnLine Kar 22016](#)
Shankarappa v. Shivanna, (H.P. Sandesh, J.), [2025 SCC OnLine Kar 22051](#)
Sheela v. Bruhat Bengaluru Mahanagara Palike, (**N.S. Sanjay Gowda**, J.), [2025 SCC OnLine Kar 22151](#)
Shirajahamad v. Management of NWKRTC, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 22174](#)
Shivamma v. Srinivasa, (**H.T. Narendra Prasad**, J.), [2025 SCC OnLine Kar 22168](#)
Shivappa v. Deputy Commr., (**Sachin Shankar Magadum**, J.), [2025 SCC OnLine Kar 22149](#)
Shivappa v. State of Karnataka, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 22230](#)
Shoba K.V. v. State of Karnataka, (Mohd. Nawaz, J.), [2025 SCC OnLine Kar 22010](#)
Siddalingayya R. Hiremath v. Shanmugam S., (G. Basavaraja, J.), [2025 SCC OnLine Kar 22001](#)
Sikandar Pasha v. State of Karnataka, (**G. Basavaraja**, J.), [2025 SCC OnLine Kar 22199](#)
Skylark Reality (P) Ltd. v. Geetha Gajendran, (**H.T. Narendra Prasad**, J.), [2025 SCC OnLine Kar 22150](#)
Somaiah Kottangada Motaiah v. State of Karnataka, (D.K. Singh, J.), [2025 SCC OnLine Kar 22074](#)
Sonnappa v. State of Karnataka, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22204](#)
Sowbhagya K.P. v. Bharathi, (Ravi V. Hosmani, J.), [2025 SCC OnLine Kar 22020](#)
Sree Madhavarayaswamy Temple Managing Committee v. State of Karnataka, (E.S. Indires, J.), [2025 SCC OnLine Kar 22191](#)

Sridhar B.S. v. State of Karnataka, (**K.S. Hemalekha**, J.), 2025 SCC OnLine Kar 22171
Sridhar Hegde v. Land Tribunal, (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 22187
Srijith M.S. v. State, (**Mohammad Nawaz**, J.), 2025 SCC OnLine Kar 22126
State of Karnataka v. Rajashekar, (**M. Nagaprasanna**, J.), 2025 SCC OnLine Kar 22225
State v. Mary, (G. Basavaraja, J.), 2025 SCC OnLine Kar 22006
Sudha v. State of Karnataka, (**Shivashankar Amarannavar**, J.), 2025 SCC OnLine Kar 22202
Sudheer v. Sidramayya, (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 21999
Sujata v. Sangavva, (**C.M. Joshi**, J.), 2025 SCC OnLine Kar 22046
Sujatha v. State of Karnataka, (M.G. Uma, J.), 2025 SCC OnLine Kar 22118
Sukhaveniyamma v. Government of Karnataka, (**Sachin Shankar Magadum**, J.), 2025 SCC OnLine Kar 22169
Sumithra v. Hubballi-Dharwad Municipal Corpn., (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 22063
Suresh H. v. State of Karnataka, (**Shivashankar Amarannavar**, J.), 2025 SCC OnLine Kar 22208
Suresh v. State of Karnataka, (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 22188
Susheelamma v. C. Nagaraju, (Pradeep Singh Yerur, J.), 2025 SCC OnLine Kar 22097
T.H. Hosamani v. State of Karnataka, (**M. Nagaprasanna**, J.), 2025 SCC OnLine Kar 22072
T.Md. Nowman v. Official Liquidator of N.P. Confectionery Ltd., (**Jyoti M.**, J.), 2025 SCC OnLine Kar 22195
T.S. Nataraj v. SBI, (Anu Sivaraman and **Vijaykumar A. Patil**, JJ.), 2025 SCC OnLine Kar 22059
T.S. Srikantaiah v. Thopina Thimmappa Kalyana Manidra Seva Trust, (E.S. Indires, J.), 2025 SCC OnLine Kar 22119
Thimmegowda B. v. Jayamma, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 22075
Tina Dimple D'Souza v. Roshan Canel D'Souza, (**Jayant Banerji** and K.V. Aravind, JJ.), 2025 SCC OnLine Kar 22028
Tippavva v. Commr., (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 22177
Tower & Infrastructure Providers Assn. v. State of Karnataka, (E.S. Indires, J.), 2025 SCC OnLine Kar 22186
Tulsa Venkangouda Patil v. CIT, (**M. Nagaprasanna**, J.), 2025 SCC OnLine Kar 22228
Tumakuru City Municipal Corpn. v. State of Karnataka, (**H.T. Narendra Prasad**, J.), 2025 SCC OnLine Kar 22148
U. Nataraj v. Management of NEKRTC, (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 22064
Uday Kumar S. v. State, (Mohd. Nawaz, J.), 2025 SCC OnLine Kar 22011
United India Insurance Co. Ltd. v. Maruti, (P. Sree Sudha, J.), 2025 SCC OnLine Kar 22036
United India Insurance Co. Ltd. v. Shivaji Namadev Aladar, (P. Sree Sudha, J.), 2025 SCC OnLine Kar 22038
V. Muniraju v. State of Karnataka, (**Sachin Shankar Magadum**, J.), 2025 SCC OnLine Kar 22156
V. Rajesh Kumar Varma v. V. Narasimha Varma, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 22041
V. Ranganath v. D.V. Narayana Reddy, (Rajesh Rai K., J.), 2025 SCC OnLine Kar 22104
V.B. Bakery v. Authorised Officer, (**Jyoti M.**, J.), 2025 SCC OnLine Kar 22248

V.S. Venkatesha Gowda v. V.N. Muthegowda, (**H.T. Narendra Prasad**, J.), [2025 SCC OnLine Kar 22154](#)

Veera Vahana Udyog (P) Ltd. v. Riddhi Siddhi Metals, (Anu Sivaraman and **Vijaykumar A. Patil**, JJ.), [2025 SCC OnLine Kar 22000](#)

Venkatarama Reddy B.M. v. Tahsildar, Chintamani Taluk Office, (**Sachin Shankar Magadum**, J.), [2025 SCC OnLine Kar 22152](#)

Venkatesh M. v. State of Karnataka, (K.S. Hemalekha, J.), [2025 SCC OnLine Kar 22183](#)

Vigneshwara Transport Co. v. CCT, (**M.I. Arun**, J.), [2024 SCC OnLine Kar 31786](#)

Vijay Yallappa Sutar v. Commr. of Central Tax, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 22076](#)

Vijay v. State of Karnataka, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 22211](#)

Vishwanath V.M. v. State of Karnataka, (M.G. Uma, J.), [2025 SCC OnLine Kar 22098](#)

William Wilson v. State of Karnataka, (Mohd. Nawaz, J.), [2025 SCC OnLine Kar 22009](#)

Y.C. Srinivas v. State of Karnataka, (**Sachin Shankar Magadum**, J.), [2025 SCC OnLine Kar 22170](#)

Yarraguntappa v. Avaneerappa, (Rajesh Rai K., J.), [2025 SCC OnLine Kar 22044](#)

Kerala High Court [15]

Ernakulam District (P) Bus Operators Assn. v. RTA, (Gopinath P., J.), [2025 SCC OnLine Ker 13716](#)

Fifa Builders (P) Ltd. v. State of Kerala, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 13722](#)

Girijakumari Amma v. Chakkuvarakkal Service Coop. Society Ltd., (D.K. Singh, J.), [2025 SCC OnLine Ker 13719](#)

Kerala State Financial Enterprises Ltd. v. Mathew P. Babu, (**K. Babu**, J.), [2025 SCC OnLine Ker 13724](#)

Mammootty T.K. v. Kerala Gramin Bank, (Gopinath P., J.), [2025 SCC OnLine Ker 13718](#)

P. Latha v. State of Kerala, (D.K. Singh, J.), [2025 SCC OnLine Ker 13715](#)

P. Surendran v. State of Kerala, (Mohammed Nias C.P., J.), [2025 SCC OnLine Ker 13714](#)

Peethambaran. K.N. v. Assistant Registrar (Co-Operation), (Murali Purushothaman, J.), [2025 SCC OnLine Ker 13717](#)

Rajendran Aged v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 13712](#)

Ridha Polymers v. State of Kerala, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 13564](#)

Shajahan v. Collector, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 13721](#)

Siju Thomas v. Mattancherry Mahajamik Coop. Urban Bank Ltd., (Murali Purushothaman, J.), [2025 SCC OnLine Ker 13720](#)

Sundaresan Pillai v. Travancore Devaswom Board, (Raja Vijayaraghavan V. and **K.V. Jayakumar**, JJ.), [2025 SCC OnLine Ker 13723](#)

Suo Motu v. Union Govt., (**Raja Vijayaraghavan V.** and K.V. Jayakumar, JJ.), [2025 SCC OnLine Ker 13725](#)

T.K. Traders v. Union Bank of India, (Gopinath P., J.), [2025 SCC OnLine Ker 13713](#)

Madras High Court [312]

- A. Arumugham v. Union of India*, (S.M. Subramaniam and M. Jothiraman, JJ.), 2024 SCC OnLine Mad 11725
- A. Hilal Musthafa v. State*, (N. Sathish Kumar, J.), 2025 SCC OnLine Mad 11946
- A. Karunanidhi v. State*, (A.D. Jagadish Chandira, J.), 2024 SCC OnLine Mad 11673
- A. Marudhamuthu v. R. Rajarathinam*, (R. Vijayakumar, J.), 2025 SCC OnLine Mad 11901
- A. Rajaji v. Balasankar*, (B. Pugalendhi, J.), 2025 SCC OnLine Mad 11924
- A. Rajendran v. Deputy Commr. of Police*, (Vivek Kumar Singh, J.), 2024 SCC OnLine Mad 11726
- A. Renold v. Union*, (A.D. Jagadish Chandira, J.), 2024 SCC OnLine Mad 11688
- A. Samykannu v. Collector*, (P.B. Balaji, J.), 2025 SCC OnLine Mad 12022
- A. Venkatesan v. Managing Director*, (A.D. Jagadish Chandira, J.), 2025 SCC OnLine Mad 11956
- A.K. Karuppaiyan v. State*, (N. Anand Venkatesh, J.), 2025 SCC OnLine Mad 11936
- Abdul Khadar v. Sub Registrar*, (V. Lakshminarayanan, J.), 2025 SCC OnLine Mad 12010
- Abhishek Jain v. Narasimha Rao*, (P. Velmurugan, J.), 2025 SCC OnLine Mad 11927
- Abudhagir v. State*, (A.D. Jagadish Chandira, J.), 2024 SCC OnLine Mad 11683
- Akash Nayak v. State*, (A.D. Jagadish Chandira, J.), 2024 SCC OnLine Mad 11702
- Akash v. State*, (A.D. Jagadish Chandira, J.), 2024 SCC OnLine Mad 11695
- Alice v. K. Veeraraghavan*, (S.S. sundar and P. Dhanabal, JJ.), 2024 SCC OnLine Mad 11717
- Anand Arjun v. State of T.N.*, (P. Velmurugan, J.), 2024 SCC OnLine Mad 11689
- Anantha Subramanian v. Raja Rajeswari*, (K. Kumaresh Babu, J.), 2025 SCC OnLine Mad 11997
- Anithalakshmi v. Commr. of Police*, (P. Dhanabal, J.), 2025 SCC OnLine Mad 11972
- Aranganathan v. State*, (A.D. Jagadish Chandira, J.), 2024 SCC OnLine Mad 11674
- Aravind v. State*, (A.D. Jagadish Chandira, J.), 2024 SCC OnLine Mad 11694
- Armstrong Spinning Mills (P) Ltd. v. Radhakrishnan*, (M. Dhandapani, J.), 2025 SCC OnLine Mad 11932
- Arumugam v. State*, (A.D. Jagadish Chandira, J.), 2024 SCC OnLine Mad 11671
- Asanisaikani v. Collector*, (M. Jothiraman, J.), 2025 SCC OnLine Mad 12023
- Ayira Vaisiyar Nagar v. Commr. of Land Reforms*, (P.B. Balaji, J.), 2025 SCC OnLine Mad 12025
- B. Krishnaveni v. M. Ramakrishnan*, (G.R. Swaminathan, J.), 2025 SCC OnLine Mad 11920
- B. Palani v. State*, (A.D. Jagadish Chandira, J.), 2024 SCC OnLine Mad 11679
- B. Yamunarani v. P. Senthil*, (R. Sakthivel, J.), 2025 SCC OnLine Mad 11904
- B.K. Chandrasekaran v. P. Prabu*, (G.R. Swaminathan, J.), 2025 SCC OnLine Mad 11917
- Backiyam v. Collector*, (P.B. Balaji, J.), 2025 SCC OnLine Mad 12020
- Badrunnissa v. Zoran Khatoon*, (T.V. Thamilselvi, J.), 2024 SCC OnLine Mad 11715
- Balaji v. State*, (A.D. Jagadish Chandira, J.), 2024 SCC OnLine Mad 11676
- Balaji v. State*, (A.D. Jagadish Chandira, J.), 2024 SCC OnLine Mad 11678
- Bujjiga Gowdder v. State of T.N.*, (S.S. Sundar, J.), 2025 SCC OnLine Mad 12001
- C. Anandharaj v. Tribal Welfare Department*, (Vivek Kumar Singh, J.), 2024 SCC OnLine Mad 11723
- C. Parthiban v. Station House Officer*, (Sunder Mohan, J.), 2024 SCC OnLine Mad 11707

C. Ragavendran v. Collector, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 12009](#)
C. Sreedharan v. Sub Registrar, (**Senthilkumar Ramamoorthy**, J.), [2025 SCC OnLine Mad 12087](#)
C.V. Venkatramanappa v. Collector, (**Abdul Quddhose**, J.), [2025 SCC OnLine Mad 12093](#)
Chairman v. Murali, (Dr. Anita Sumanth and **G. Arul Murugan**, JJ.), [2024 SCC OnLine Mad 11718](#)
Chairman v. S. Thomas, (K. Govindarajan Thilakavadi, J.), [2025 SCC OnLine Mad 11952](#)
Chandrasekar v. State of T.N., (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 12068](#)
Chandru v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11703](#)
Christoper Samraj v. State, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11969](#)
Commissioner v. Udumalpet Recreation Club, (P.B. Balaji, J.), [2025 SCC OnLine Mad 11949](#)
Commr. of Police v. A. Stanley, (**R. Suresh Kumar** and C. Saravanan, JJ.), [2024 SCC OnLine Mad 11729](#)
D. Kamal v. M. Arumugam, (M. Dhandapani, J.), [2024 SCC OnLine Mad 11634](#)
D. Sumathi v. UCO Bank, (**N. Sathish Kumar**, J.), [2025 SCC OnLine Mad 12102](#)
Deeka Bai v. Thasildar, Guindy Taluk Office, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12043](#)
Deepak G. Patel v. State, (**P. Velmurugan** and L. Victoria Gowri, JJ.), [2025 SCC OnLine Mad 11947](#)
Devanathan v. State, (M. Nirmal Kumar, J.), [2025 SCC OnLine Mad 11994](#)
Dhanalakshmi v. S.P. Veerappan, (**A.D. Maria Clete**, J.), [2025 SCC OnLine Mad 12072](#)
Dinesh Kumar v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11654](#)
E. Kalaivanan v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11696](#)
Egambaram v. State of T.N., (P. Dhanabal, J.), [2025 SCC OnLine Mad 11961](#)
Elaiyaraja v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11656](#)
Elangovan v. State, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 11986](#)
Eros International Media Ltd. v. 14 Reels Entertainment (P) Ltd., (**N. Anand Venkatesh**, J.), [2025 SCC OnLine Mad 12071](#)
Francis Bruno v. State of T.N., (Sunder Mohan, J.), [2025 SCC OnLine Mad 11940](#)
G. Balamurugesan v. State of T.N., (K. Murali Shankar, J.), [2025 SCC OnLine Mad 11992](#)
G. Gowtham v. Collector, (J. Sathya Narayana Prasad, J.), [2024 SCC OnLine Mad 11727](#)
G. Mangaleswari v. State, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 12067](#)
G. Sathyamoorthy v. Sharat Chauhan, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 11915](#)
G. Seenivasan v. State of T.N., (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11692](#)
Gandhirajan v. District Revenue Officer, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12040](#)
Gopalsamy v. State of T.N., (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11681](#)
Gopinath v. State of T.N., (P. Dhanabal, J.), [2025 SCC OnLine Mad 11966](#)
Gurusamypalayam Sengunthar Marriage Hall Building v. K.A. Marimuthu, (T.V. Thamilselvi, J.), [2024 SCC OnLine Mad 11716](#)
Haji Naziruddin v. Nagamani, (T.V. Thamilselvi, J.), [2024 SCC OnLine Mad 11710](#)
Hari v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11649](#)
Harikumar Rajah v. ICICI Bank Ltd., (**K.R. Shriram**, C.J. and Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 11897](#)

- Hayathunnissa v. Inspector General of Registration*, (**Senthilkumar Ramamoorthy**, J.), [2025 SCC OnLine Mad 12081](#)
- HDFC ERGO General Insurance Co. Ltd. v. Rayappan*, (M. Dhandapani, J.), [2024 SCC OnLine Mad 11635](#)
- Hemalatha v. State Human Rights Commission*, (**M. Sundar** and K. Rajasekar, JJ.), [2024 SCC OnLine Mad 11721](#)
- ICICI Lombard General Insurance Co. Ltd. v. Sundaravallai*, (**K. Govindarajan Thilakavadi**, J.), [2025 SCC OnLine Mad 12053](#)
- ITC Ltd. v. Joint Commr. of GST*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 12039](#)
- J. Abdul Basith v. State of T.N.*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11977](#)
- J. Ebenezer Sathya Prakash v. Sub-Registrar*, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 12014](#)
- J. Malar v. State*, (T.V. Thamilselvi, J.), [2025 SCC OnLine Mad 11941](#)
- J. Peer Mohammed v. M. Narayana Perumal*, (A.D. Jagadish Chandira, J.), [2025 SCC OnLine Mad 11995](#)
- J. Ramesh Babu v. Municipal Administration & Water Supply Department*, (J. Sathya Narayana Prasad, J.), [2024 SCC OnLine Mad 11724](#)
- J. Sunder Pandian v. J. Jenitha Blessy*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 11985](#)
- Jeeva v. State*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 11983](#)
- Jilumudi Masthanaiya v. B. Ramalingam*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 11950](#)
- K. Akbar Basha v. State of T.N.*, (J. Nisha Banu and **S. Srimathy**, JJ.), [2025 SCC OnLine Mad 12047](#)
- K. Arunagiri v. Raja Gopal Sunkara*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 11930](#)
- K. Balakumar v. M.S. Shanmugam*, (N. Sathish Kumar, J.), [2024 SCC OnLine Mad 11643](#)
- K. Gnanavel v. Chairman Common Cadre Committee*, (**R. Suresh Kumar** and C. Saravanan, JJ.), [2024 SCC OnLine Mad 11719](#)
- K. Jayaraj v. State*, (P. Velmurugan, J.), [2024 SCC OnLine Mad 11691](#)
- K. Pounraj v. Parvathi*, (K. Kumaresh Babu, J.), [2025 SCC OnLine Mad 11948](#)
- K. Punniyamoorthi v. Tahsildar, Thiruvaiyaru Taluk Office*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12034](#)
- K. Raju v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11675](#)
- K. Subramani v. Collector*, (**J. Nisha Banu** and S. Srimathy, JJ.), [2025 SCC OnLine Mad 12049](#)
- K. Veeramani v. State*, (K. Murali Shankar, J.), [2025 SCC OnLine Mad 11990](#)
- K. Veeramuthu v. Collector*, (**Abdul Qudhose**, J.), [2025 SCC OnLine Mad 12096](#)
- K. Veeraraghavan v. Collector*, (**V. Lakshminarayanan**, J.), [2025 SCC OnLine Mad 12085](#)
- K. Vetrivel v. Abhash Kumar*, (G.R. Swaminathan, J.), [2025 SCC OnLine Mad 11923](#)
- Kalaiselvan v. Sivakumar*, (**N. Sathish Kumar**, J.), [2025 SCC OnLine Mad 12000](#)
- Kaliyamoorthy v. Collector*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12036](#)
- Kamalam v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11669](#)
- Kannan v. State*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 12057](#)
- Karthikeyan v. State of T.N.*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11962](#)
- Karthikeyan v. State*, (**N. Mala**, J.), [2025 SCC OnLine Mad 12054](#)

Karthikeyan v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11690](#)
Karuna v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11659](#)
Karuna v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11661](#)
Karuppaiya v. State of T.N., (P. Dhanabal, J.), [2025 SCC OnLine Mad 11975](#)
Karuppasamy v. Sub Registrar, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 12013](#)
King Natural Extracts v. Hathiram Traders, (**Mohammed Shaffiq**, J.), [2025 SCC OnLine Mad 12060](#)
Kothandam v. Mahant Basant Bavaj Chala Lakshmandas Udasi Sadha, (N. Sathish Kumar, J.), [2024 SCC OnLine Mad 11640](#)
Kumar v. State, (P. Velmurugan, J.), [2024 SCC OnLine Mad 11685](#)
Lakshmi Venkataraghavan v. Senior Superintendent of Post Offices, (M. Dhandapani, J.), [2025 SCC OnLine Mad 11958](#)
Larsen & Toubro Ltd. v. Commr. (ST), (**C. Saravanan**, J.), [2024 SCC OnLine Mad 11627](#)
Laya Tech (P) Ltd. v. Deputy Commr., (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 12041](#)
Loganayaki v. Rashmi Siddharth Zagade, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 11933](#)
M. Chitravelu v. State of T.N., (Sunder Mohan, J.), [2025 SCC OnLine Mad 11939](#)
M. Gowrishankar v. Collector, (**R. Suresh Kumar** and Shamim Ahmed, JJ.), [2025 SCC OnLine Mad 12073](#)
M. Jothimani v. P. Rathinavel B.E., (K. Kumaresh Babu, J.), [2025 SCC OnLine Mad 11914](#)
M. Mahesh Kumar v. R. Murugan, (G.R. Swaminathan, J.), [2025 SCC OnLine Mad 11921](#)
M. Mariammal v. State of Tamilnadu, (Sunder Mohan, J.), [2025 SCC OnLine Mad 11938](#)
M. Rajalakshmi v. Collector, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12031](#)
M. Ramesh v. Collector, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12021](#)
M. Sarankumar v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11704](#)
M. Thilagam v. T. Anand, (G.R. Swaminathan, J.), [2025 SCC OnLine Mad 11916](#)
M. Thirumalai v. R. Sivakumar, (M. Jothiraman, J.), [2025 SCC OnLine Mad 11905](#)
M. Visumoorthy v. State of T.N., (P. Dhanabal, J.), [2025 SCC OnLine Mad 11976](#)
M.A.M.R. Muthiah v. State, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 11984](#)
Madhan Mohan v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11680](#)
Manickaraj v. Thavasilingam, (G. Ilangovan, J.), [2025 SCC OnLine Mad 11898](#)
Manivannan v. Revenue Divisional Officer, (**Abdul Quddhose**, J.), [2025 SCC OnLine Mad 12086](#)
Manoharan v. State, (P. Velmurugan, J.), [2024 SCC OnLine Mad 11686](#)
Marg Ltd. v. Jyoti Ltd., (**N. Anand Venkatesh**, J.), [2025 SCC OnLine Mad 12051](#)
Mariammal v. District Revenue Officer, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12030](#)
Marikannu v. State of T.N., (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 12064](#)
Marikkannu v. Inspector General of Prison & Correctional Services, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 12078](#)
Mariyappan v. State of T.N., (P. Dhanabal, J.), [2025 SCC OnLine Mad 11970](#)
Martharkula Welfare Assn. v. Collector, (**Abdul Quddhose**, J.), [2025 SCC OnLine Mad 12099](#)
Meena v. State, (N. Sathish Kumar, J.), [2025 SCC OnLine Mad 11945](#)

- Meeran Muhaideen v. State of T.N.*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11973](#)
- Mohamed Sadam Hussain v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11698](#)
- Mohanapriya v. M. Karthick Kumar*, (P. Vadamalai, J.), [2025 SCC OnLine Mad 12005](#)
- Mookaiah v. Collector*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12019](#)
- Moyeen Ahmed v. Additional Director General of Police*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 12008](#)
- Muneeshwaran v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11697](#)
- Murali v. R. Arasu Mani*, (M. Dhandapani, J.), [2024 SCC OnLine Mad 11633](#)
- Murugan v. Bharath*, (R. Hemalatha, J.), [2025 SCC OnLine Mad 11999](#)
- Muthuraj v. State*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11974](#)
- N. Haroon v. H. Fazlunnisa*, (R. Vijayakumar, J.), [2025 SCC OnLine Mad 11902](#)
- N. Kuppathal v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11652](#)
- N. Palanivel v. John Louis*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 11931](#)
- N. Yogambal v. Rajalakshmi*, (G.R. Swaminathan, J.), [2025 SCC OnLine Mad 11925](#)
- N.R. Constructions v. State*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 11960](#)
- Nakiran v. Vijayalakshmi*, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 11912](#)
- Namasivvyam v. Collector*, (M. Jothiraman, J.), [2025 SCC OnLine Mad 12024](#)
- Naresh v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11693](#)
- Nature Aqua Products v. Inspector General of Registration*, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 12012](#)
- P. Arulraj v. Sub Registrar*, (**Senthilkumar Ramamoorthy**, J.), [2025 SCC OnLine Mad 12092](#)
- P. Damodaran v. Commr.*, (**M. Sundar** and R. Kalaimathi, JJ.), [2025 SCC OnLine Mad 12037](#)
- P. Devarajulu v. B. Chandramohan*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 11934](#)
- P. Dhanuskodi v. Collector*, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 12015](#)
- P. Duraichi v. State of T.N.*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 12070](#)
- P. Elumalai v. LAO*, (**Senthilkumar Ramamoorthy**, J.), [2025 SCC OnLine Mad 12090](#)
- P. Jagadeesh v. Collector*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2025 SCC OnLine Mad 12082](#)
- P. Kamaraj v. Directorate of Town Panchayat*, (**Dr G. Jayachandran** and K.K. Ramakrishnan, JJ.), [2025 SCC OnLine Mad 12075](#)
- P. Karuppasamy v. P. Maragatham*, (T.V. Thamilselvi, J.), [2024 SCC OnLine Mad 11711](#)
- P. Murugesan v. Joint Director*, (**K.R. Shriram**, C.J. and Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 12006](#)
- P. Perinpam v. State of T.N.*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 12066](#)
- P. Philip Prakasam v. Commr. of Police*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11979](#)
- P. Rajesh v. Inspector General of Registration*, (**Senthilkumar Ramamoorthy**, J.), [2025 SCC OnLine Mad 12089](#)
- P. Ravi v. N. Manikandan*, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 11910](#)
- P. Selvam v. Commr. of Land Administration*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12029](#)

- P. Selvaraj v. R. Brindha Devi*, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 11909](#)
- P. Shanmugavel v. Collector*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12028](#)
- P.K.M. Construction v. State*, (P. Velmurugan, J.), [2024 SCC OnLine Mad 11687](#)
- Palammal v. Subbaiah*, (K. Murali Shankar, J.), [2025 SCC OnLine Mad 11918](#)
- Palani v. Arumugam*, (M. Jothiraman, J.), [2025 SCC OnLine Mad 11907](#)
- Palani v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11658](#)
- Palpandi v. State*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11968](#)
- Pandiyan v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11668](#)
- Paraman v. State*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11981](#)
- Periyanayagi v. Sornam*, (P. Vadamalai, J.), [2025 SCC OnLine Mad 11951](#)
- Pioneer Spinners v. Regional Labour Commr.*, (Mummineni Sudheer Kumar, J.), [2025 SCC OnLine Mad 12011](#)
- Prakash v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11662](#)
- Prakashkannan v. State of T.N.*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11971](#)
- Praveen v. State of T.N.*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11963](#)
- Prema v. Kumar*, (M. Dhandapani, J.), [2024 SCC OnLine Mad 11647](#)
- Pricol Travel (P) Ltd. v. Revenue Divisional Officer*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12033](#)
- PVR INOX Ltd. v. Airports Authority of India Rajiv Gandhi Bhawan*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 12074](#)
- R. Durairaj v. Collector*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12035](#)
- R. Gunasekaran v. Authorized Officer*, (J. Nisha Banu and S. Srimathy, JJ.), [2025 SCC OnLine Mad 12018](#)
- R. Haribabu v. Collector*, (J. Sathya Narayana Prasad, J.), [2025 SCC OnLine Mad 12045](#)
- R. Kotteeswari v. K. Manivasan*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 11908](#)
- R. Magesh Proprietor v. Vel & Co.*, (R. Sakthivel, J.), [2025 SCC OnLine Mad 12062](#)
- R. Mahadevan v. T.N. Teachers Recruitment Board*, (B. Pugalendhi, J.), [2025 SCC OnLine Mad 12101](#)
- R. Manoharan v. State*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 12007](#)
- R. Marimuthu v. Collector*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12027](#)
- R. Rajesh v. Zonal Deputy Tahsildar, Chetpet Taluk*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 12088](#)
- R. Ramanujam v. Collector*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 12095](#)
- R. Ramesh v. B. Chandramohan*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 11935](#)
- R. Selvam v. Director of Horticulture & Plantation Crops*, (R. Suresh Kumar and Hemant Chandangoudar, JJ.), [2025 SCC OnLine Mad 11955](#)
- R. Shankar Narayan v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11666](#)
- R. Surya v. P. Rajasekar*, (T.V. Thamilselvi, J.), [2024 SCC OnLine Mad 11712](#)
- R. Theerthamalai (Dr.) v. State of T.N.*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 12094](#)
- R. Thirumurugan v. R. Thennarasu*, (S.M. Subramaniam and P. Dhanabal, JJ.), [2025 SCC OnLine Mad 12104](#)
- R. Vignesh v. State*, (K. Murali Shankar, J.), [2025 SCC OnLine Mad 11989](#)

R. Vinodh v. Station House Officer, (Sunder Mohan, J.), [2024 SCC OnLine Mad 11706](#)
R.B. Ramakrishnan v. State of T.N., (M. Dhandapani, J.), [2025 SCC OnLine Mad 11957](#)
Rabeek Mohamed v. State, (G. Jayachandran and R. Poornima, JJ.), [2025 SCC OnLine Mad 11996](#)
Rajendran v. Collector, (**Abdul Quddhose**, J.), [2025 SCC OnLine Mad 12098](#)
Ramakrishnan v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11699](#)
Ramasamy v. State of T.N., (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11677](#)
Ramesh v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11667](#)
Ramesh v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11701](#)
Ratha v. State, (**S.M. Subramaniam** and M. Jothiraman, JJ.), [2024 SCC OnLine Mad 11709](#)
Rathinakandhi v. Collector, (**Abdul Quddhose**, J.), [2025 SCC OnLine Mad 12097](#)
Ravikumar Dhandhanian v. CIT, (**S.S. Sundar** and C. Saravanan, JJ.), [2025 SCC OnLine Mad 12103](#)
Rayalamma v. Rabiya Banu, (M. Dhandapani, J.), [2024 SCC OnLine Mad 11638](#)
Regional Manager v. Muni Rabhi, (M. Dhandapani, J.), [2024 SCC OnLine Mad 11637](#)
Registrar v. S. Kalaiyarasan, (**V. Lakshminarayanan**, J.), [2025 SCC OnLine Mad 12084](#)
Robin Madavana Rappai v. State, (P. Velmurugan, J.), [2024 SCC OnLine Mad 11705](#)
Row & Reddy, Advocates v. LIC of India, (Dr. Anita Sumanth, J.), [2024 SCC OnLine Mad 11728](#)
Russel Raj Kamali v. State, (**J. Nisha Banu** and S. Srimathy, JJ.), [2025 SCC OnLine Mad 12048](#)
S. Amutha v. State of T.N., (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 12065](#)
S. Gandhimathi v. J. Kumarakurubaran, (T. Vinod Kumar, J.), [2025 SCC OnLine Mad 11928](#)
S. Gokul v. Sathyanarayanan, (M. Dhandapani, J.), [2024 SCC OnLine Mad 11636](#)
S. Janardhanan v. State of T.N., (K. Murali Shankar, J.), [2025 SCC OnLine Mad 11980](#)
S. John William v. Jeyaraj, (T. Vinod Kumar, J.), [2025 SCC OnLine Mad 11926](#)
S. Krishnan v. Collector, (**S. Srimathy**, J.), [2025 SCC OnLine Mad 12076](#)
S. Kumaravelu v. Dharmendra Pratap Yadav, (G.R. Swaminathan, J.), [2025 SCC OnLine Mad 11919](#)
S. Liyakath Alikhan v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11665](#)
S. Mahalakshmi v. Commr. of Land Administration, (**Abdul Quddhose**, J.), [2025 SCC OnLine Mad 12091](#)
S. Mathavan v. State of T.N., (P. Dhanabal, J.), [2025 SCC OnLine Mad 11982](#)
S. Murugan v. Sharat Chauhan, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 11911](#)
S. Sathyaraj v. State of T.N., (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11684](#)
S. Shobana v. State Human Rights Commission, (**M. Sundar** and K. Rajasekar, JJ.), [2024 SCC OnLine Mad 11722](#)
S. Sowntharya v. M. Rajavijay, (P. Vadamalai, J.), [2025 SCC OnLine Mad 12004](#)
S. Udaiyamai v. Sankar Jiwal, (G.R. Swaminathan, J.), [2025 SCC OnLine Mad 11922](#)
S. Venkat Krishnan v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11657](#)
S. Vijayakumar v. V. Selvaraj, (G. Ilangovan, J.), [2025 SCC OnLine Mad 11900](#)
S.P. Swaminathan v. State, (N. Sathish Kumar, J.), [2025 SCC OnLine Mad 11944](#)
S.P.S. Construction v. State of T.N., (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 12017](#)
Sadachi v. P.C. Mariappan, (N. Sathish Kumar, J.), [2024 SCC OnLine Mad 11644](#)
Sadachi v. P.C. Mariappan, (N. Sathish Kumar, J.), [2024 SCC OnLine Mad 11645](#)

- Sadhasivam v. Collector*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12038](#)
- Sadhham Hussain v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11648](#)
- Santha v. State of T.N.*, (**S.M. Subramaniam** and M. Jothiraman, JJ.), [2024 SCC OnLine Mad 11708](#)
- Santhana Selvi v. State of T.N.*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 12058](#)
- Santhanakrishnan v. State of T.N.*, (Sunder Mohan, J.), [2025 SCC OnLine Mad 11937](#)
- Santhosh v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11663](#)
- Santhoshkumar v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11650](#)
- Saraswathy v. Muniyappan*, (N. Sathish Kumar, J.), [2024 SCC OnLine Mad 11641](#)
- Sarath v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11664](#)
- Saravanakumar v. State of T.N.*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11978](#)
- Saravanan v. Principal Secretary, Municipal Administration*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2025 SCC OnLine Mad 12083](#)
- Saravanan v. State of T.N.*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11965](#)
- Selladurai Kattukottai v. Sakthivel*, (**R. Sakthivel**, J.), [2025 SCC OnLine Mad 12061](#)
- Selvam v. OMR Travel Access (P) Ltd.*, (M. Dhandapani, J.), [2024 SCC OnLine Mad 11632](#)
- Selvam v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11672](#)
- Selvam v. Yuvaraj*, (**Mohammed Shaffiq**, J.), [2025 SCC OnLine Mad 12059](#)
- Selvaraj M. v. District Revenue Officer*, (**J. Nisha Banu** and S. Srimathy, JJ.), [2025 SCC OnLine Mad 12050](#)
- Selvaraj v. State of T.N.*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 12063](#)
- Selvi v. Sub-Registrar*, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 12016](#)
- Shalini v. N. Vijayakumari*, (V. Lakshminarayanan, J.), [2024 SCC OnLine Mad 11646](#)
- Shanmugavalli v. Director General of Prisons*, (G.K. Ilanthiraiyan and R. Poornima, JJ.), [2025 SCC OnLine Mad 12077](#)
- Sharmila Rajhshekar v. Balasaraswathi*, (M. Jothiraman, J.), [2025 SCC OnLine Mad 11906](#)
- Sheela Anand v. B.A. Chandrashekara Setty*, (T.V. Thamilselvi, J.), [2024 SCC OnLine Mad 11713](#)
- Sheela Anand v. B.C. Kishore Kumar*, (T.V. Thamilselvi, J.), [2024 SCC OnLine Mad 11714](#)
- Shekar v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11655](#)
- Simplex Infrastructures Ltd. v. Malini Ganesh*, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 11903](#)
- Siva Kalaimani Ambalam v. Collector*, (**G.R. Swaminathan**, J.), [2025 SCC OnLine Mad 11896](#)
- Srinivasa Rao v. Y. Chinnaiah*, (N. Sathish Kumar, J.), [2024 SCC OnLine Mad 11642](#)
- Star Plastics v. Aryan Jain*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 11987](#)
- State of T.N. v. K.P. Srinivasan*, (**Dr. Anita Sumanth** and G. Arul Murugan, JJ.), [2024 SCC OnLine Mad 11720](#)
- Subramanian v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11700](#)
- Sumathi v. State*, (Sunder Mohan, J.), [2024 SCC OnLine Mad 11630](#)
- Sumitha Paul v. Nil*, (K. Kumaresh Babu, J.), [2025 SCC OnLine Mad 11998](#)
- Sumitramma v. Narayana*, (S.S. Sundar, J.), [2025 SCC OnLine Mad 12002](#)
- Suresh v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11660](#)

- T. Ayyasamy Jain v. T.R. Ganesh*, (**C.V. Karthikeyan** and K. Kumaresh Babu, JJ.), [2025 SCC OnLine Mad 12052](#)
- T. Jose v. Supriya Sahu*, (**S.M. Subramaniam** and Mohammed Shaffiq, JJ.), [2025 SCC OnLine Mad 11929](#)
- T.N. STC Ltd. v. K. Kumar*, (**B. Pugalendhi**, J.), [2025 SCC OnLine Mad 12100](#)
- T.N. Telecommunications Ltd. v. CTO*, (**Dr Anita Sumanth** and N. Senthilkumar, JJ.), [2025 SCC OnLine Mad 11879](#)
- Tamil Nadu Civil Supplies Corpn. v. Commr.*, (Mummineni Sudheer Kumar, J.), [2025 SCC OnLine Mad 12026](#)
- Thameem Thahira v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11682](#)
- Thangaraj v. S. Maharaja*, (G. Ilangovan, J.), [2025 SCC OnLine Mad 11899](#)
- The Oriental Insurance Co. Ltd. v. Mageshwari*, (M. Dhandapani, J.), [2024 SCC OnLine Mad 11639](#)
- Theivanai Institute of Business Management v. AICTE*, (**D. Bharatha Chakravarthy**, J.), [2025 SCC OnLine Mad 12079](#)
- Thilakakani v. Karthikeyan*, (P. Vadamalai, J.), [2025 SCC OnLine Mad 12003](#)
- Thirupathi Powerloom Weavers Coop. & Society Ltd. v. Supt. of GST*, (**Krishnan Ramasamy**, J.), [2025 SCC OnLine Mad 11880](#)
- Transport Corpn. Employees Coop. thrift & Credit Society Ltd. v. K. Gunasekaran*, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 11913](#)
- V. Hariharan v. State of T.N.*, (K. Murali Shankar, J.), [2025 SCC OnLine Mad 11988](#)
- V. Kali Doss v. State*, (N. Sathish Kumar, J.), [2025 SCC OnLine Mad 11943](#)
- V. Kamalakannan v. Thasildar, Thiruporur Taluk*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12042](#)
- V. Kumarasamy v. Collector*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12044](#)
- V. Madheswaran v. Principal Chief Conservator of Forests*, (A.D. Jagadish Chandira, J.), [2025 SCC OnLine Mad 11959](#)
- V. Megavarnam v. State*, (K. Murali Shankar, J.), [2025 SCC OnLine Mad 11991](#)
- V. Rathinasabapathy v. Hindu Religious & Charitable Endowment Department*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12046](#)
- V. Selvakumar v. State of T.N.*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 12056](#)
- V. Subbaiah v. Registrar General*, (**R. Suresh Kumar** and Shamim Ahmed, JJ.), [2025 SCC OnLine Mad 12080](#)
- V. Vilvanathan v. Commandant*, (K. Govindarajan Thilakavadi, J.), [2025 SCC OnLine Mad 11953](#)
- V.K. Dharmaraj v. Tahsildar, Madurai South Taluk*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12032](#)
- V.K. Gurusamy v. State of T.N.*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11967](#)
- Veeramani v. State of T.N.*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 11964](#)
- Veeri v. State*, (K. Murali Shankar, J.), [2025 SCC OnLine Mad 11993](#)
- Velayutham v. State*, (**M. Nirmal Kumar**, J.), [2025 SCC OnLine Mad 12055](#)
- Velusamy v. State*, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11653](#)
- Venkatajalapathi v. State*, (N. Sathish Kumar, J.), [2025 SCC OnLine Mad 11942](#)
- Venkatesan v. Anjalai*, (R.N. Manjula, J.), [2025 SCC OnLine Mad 11954](#)

Vignesh v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11670](#)
Vijayan v. State, (A.D. Jagadish Chandira, J.), [2024 SCC OnLine Mad 11651](#)
Viswanathan v. State, (Sunder Mohan, J.), [2024 SCC OnLine Mad 11631](#)
Yasin v. State of T.N., (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 12069](#)

Manipur High Court [6]

Khwairakpam Rahul Singh v. Cycling Federation of India, (**A. Guneshwar Sharma**, J.), [2025 SCC OnLine Mani 715](#)
Leimapokpam Chandramani Singh v. Commr., Health & Family Welfare, (**A. Guneshwar Sharma**, J.), [2025 SCC OnLine Mani 718](#)
Longjam (O) Surodhoni Devi v. State of Manipur, (**Ahanthem Bimol Singh**, J.), [2025 SCC OnLine Mani 716](#)
Meetei Construction (P) Ltd. v. State of Manipur, (**A. Guneshwar Sharma**, J.), [2025 SCC OnLine Mani 717](#)
Moirangthem Nimai Singh v. State of Manipur, (**A. Guneshwar Sharma**, J.), [2025 SCC OnLine Mani 719](#)
Tongbram Ongbi Rashirani Devi v. Tongbram Romojit Singh, (**M. Sundar**, C.J.), [2025 SCC OnLine Mani 714](#)

Madhya Pradesh High Court [13]

Amita Jat v. State of M.P., (Vijay Kumar Shukla, J.), [2025 SCC OnLine MP 9220](#)
Bharat Lal Singh v. State of Madhya Pradesh, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9217](#)
Bhupendra Prajapati v. State of M.P., (Rajesh Kumar Gupta, J.), [2025 SCC OnLine MP 9211](#)
Girish Bhatele v. State of M.P., (Anand Pathak and **Pushpendra Yadav**, JJ.), [2025 SCC OnLine MP 9215](#)
Hariram v. State of M.P., (Vishal Mishra, J.), [2025 SCC OnLine MP 9218](#)
Titendra v. State of M.P., (Subodh Abhyankar, J.), [2025 SCC OnLine MP 9210](#)
Lalu v. State of M.P., (Sanjeev S Kalgaonkar, J.), [2025 SCC OnLine MP 9212](#)
Mahesh Prasad Mishra v. State of M.P., (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9221](#)
Neeraj Garg v. Union of India, (Sanjeev Sachdeva, C.J. and Vinay Saraf, J.), [2025 SCC OnLine MP 9222](#)
Rekha Kishore v. J. Lal Kishore, (Vishal Mishra, J.), [2025 SCC OnLine MP 9214](#)
Shivendra Tumsare v. State of M.P., (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9219](#)
Suiyabai v. Jagdeesh, (Deepak Khot, J.), [2025 SCC OnLine MP 9213](#)
Surendra Singh v. State of M.P., (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9216](#)

Orissa High Court [32]

Akshaya Kumar Patra v. State of Odisha, (**Ananda Chandra Behera**, J.), [2025 SCC OnLine Ori 4496](#)
Bhagirathi Das v. State of Orissa, (**Sibo Sankar Mishra**, J.), [2025 SCC OnLine Ori 4469](#)
Bidei v. State of Orissa, (**Sibo Sankar Mishra**, J.), [2025 SCC OnLine Ori 4476](#)

Duryodhan Jena v. State of Odisha, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 4477
Gajendra Behera v. Parbati Rout, (Sashikanta Mishra, J.), 2025 SCC OnLine Ori 4467
Indian Bank v. Divyam Agarwal, (Harish Tandon, C.J. and Murahari Raman, J.), 2025 SCC OnLine Ori 4486
Jaffar Munsii v. State of Orissa, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 4478
Khemraj Dewangan v. State of Odisha, (Harish Tandon, C.J. and Murahari Raman, J.), 2025 SCC OnLine Ori 4487
Kuna Das v. State of Orissa, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 4470
Lili Bastia v. State of Odisha, (Sashikanta Mishra, J.), 2025 SCC OnLine Ori 4490
Maheswar Sahu v. State of Orissa, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 4471
Nanda Kumar Bera v. State of Odisha, (Ananda Chandra Behera, J.), 2025 SCC OnLine Ori 4495
Odisha Staff Selection Commission v. Sabyasachi Mohanty, (Harish Tandon, C.J. and Murahari Raman, J.), 2025 SCC OnLine Ori 4485
Peju v. State of Orissa, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 4465
Pravat Kumar Pradhan v. State of Orissa, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 4473
Priyatama Patro v. Sambhunath Dasadhikari, (Sanjay Kumar Mishra, J.), 2025 SCC OnLine Ori 4482
Purnima Nayak v. State of Orissa, (A.C. Behera, J.), 2025 SCC OnLine Ori 4488
Rajendra Behera v. State of Odisha, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 4479
Rajendra Naik v. State of Odisha, (G. Satapathy, J.), 2025 SCC OnLine Ori 4466
Rama Chandra Rout v. State of Odisha, (Ananda Chandra Behera, J.), 2025 SCC OnLine Ori 4493
Ramesh Chandra Sahoo v. E. Kishore Chandra Patra, (B.P. Routray, J.), 2025 SCC OnLine Ori 4468
Sambhu Kumar v. State of Orissa, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 4474
Sanatan Panda v. State of Orissa, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 4480
Sasanka Sekhar Ratha v. State of Orissa, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 4475
Shibaram Pati v. State of Odisha, (Ananda Chandra Behera, J.), 2025 SCC OnLine Ori 4492
State of Odisha v. Balaram Sahu, (Manash Ranjan Pathak, J.), 2025 SCC OnLine Ori 4491
State of Odisha v. Vibgyor, (Sashikanta Mishra, J.), 2025 SCC OnLine Ori 4481
Sudhansu Sekhar Behera v. State of Orissa, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 4472
Suprativa v. Union of India, (Dixit Krishna Shripad, J.), 2025 SCC OnLine Ori 4489
Surath Dhal v. Collector, (Ananda Chandra Behera, J.), 2025 SCC OnLine Ori 4494
Susmita Sethi v. Kallol Kumar Sethi, (Sanjay Kumar Mishra, J.), 2025 SCC OnLine Ori 4483
Swarnaprava Dash v. Pranab Kumar Satapathy, (Sanjay Kumar Mishra, J.), 2025 SCC OnLine Ori 4484

Patna High Court [77]

Abhishek Kumar Singh v. State of Bihar, (Satyavrat Verma, J.), 2025 SCC OnLine Pat 3314
Agindeo Mahto v. State of Bihar, (Satyavrat Verma, J.), 2025 SCC OnLine Pat 3361
Ajay Ram v. State of Bihar, (Rajeev Ranjan Prasad and Sourendra Pandey, JJ.), 2025 SCC OnLine Pat 3381

Akhilesh Yadav v. State of Bihar, (Ajit Kumar, J.), [2025 SCC OnLine Pat 3310](#)
Awadh Bihari Singh v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3346](#)
Baidyanath Yadav v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3357](#)
Basant Yadav v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3348](#)
Bhawani Sharma v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3335](#)
Bhola Kumar Singh v. State of Bihar, (**Sandeep Kumar**, J.), [2025 SCC OnLine Pat 3379](#)
Bibha Devi v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3343](#)
Binod Kumar v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3327](#)
Bir Bahadur Upadhyaya v. State of Bihar, (**Sandeep Kumar**, J.), [2025 SCC OnLine Pat 3378](#)
Boby Deval Kushwaha v. State of Bihar, (Partha Sarthy, J.), [2025 SCC OnLine Pat 3324](#)
Brinda Singh v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3339](#)
Dinesh Gupta v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3338](#)
Dinesh Sharma v. State of Bihar, (**Dr Anshuman**, J.), [2025 SCC OnLine Pat 3376](#)
Dulari Devi v. State of Bihar, (Partha Sarthy, J.), [2025 SCC OnLine Pat 3323](#)
Gaurav Kumar Sah v. State of Bihar, (Partha Sarthy, J.), [2025 SCC OnLine Pat 3322](#)
Golu Kumar v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3342](#)
Govardhan Yadav v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3325](#)
Harindra Ray v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3341](#)
Harsh Kumar v. State of Bihar, (Rudra Prakash Mishra, J.), [2025 SCC OnLine Pat 3366](#)
Jitan Rajak v. State of Bihar, (**Purnendu Singh**, J.), [2025 SCC OnLine Pat 3383](#)
Jitendra Kumar Singh v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3345](#)
Kiran Kumari v. State of Bihar, (**Rajeev Ranjan Prasad** and Sourendra Pandey, JJ.), [2025 SCC OnLine Pat 3369](#)
Kishan Kumar v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3334](#)
Kumari Smita (Dr.) v. Lalit Narayan Mithila University, (**Alok Kumar Sinha**, J.), [2025 SCC OnLine Pat 3377](#)
Lakhan Yadav v. State of Bihar, (Rudra Prakash Mishra, J.), [2025 SCC OnLine Pat 3362](#)
Laldhari Singh v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3315](#)
Lattu Mandal v. State of Bihar, (Partha Sarth, J.), [2025 SCC OnLine Pat 3311](#)
Mahesh Yadav v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3313](#)
Manoj Kumar v. State of Bihar, (**Partha Sarthy**, J.), [2025 SCC OnLine Pat 3371](#)
Manoj Sah v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3358](#)
Mantu Yadav v. State of Bihar, (Partha Sarthy, J.), [2025 SCC OnLine Pat 3317](#)
Mira Devi v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3329](#)
Nilam Devi v. State of Bihar, (**Rajeev Ranjan Prasad** and Sourendra Pandey, JJ.), [2025 SCC OnLine Pat 3375](#)
Nilam Singh v. State of Bihar, (**Sudhir Singh**, Acting C.J. and **Rajesh Kumar Verma**, J.), [2025 SCC OnLine Pat 3384](#)
Pankaj Kumar v. Chancellor of Universities of Bihar, (**Alok Kumar Sinha**, J.), [2025 SCC OnLine Pat 3372](#)

Param Devi v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3355](#)
Priyankesh Kumar Chandravanshi v. State of Bihar, (Partha Sarthy, J.), [2025 SCC OnLine Pat 3321](#)
Rabin Singh v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3319](#)
Rahul Kumar v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3347](#)
Rajaram Chauhan v. State of Bihar, (Ajit Kumar, J.), [2025 SCC OnLine Pat 3312](#)
Rajendra Manjhi v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3350](#)
Rajendra Manjhi v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3360](#)
Rajesh Ray v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3331](#)
Rajnish Kumar Singh v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3351](#)
Raju Kumar v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3349](#)
Ramanuj Singh v. State of Bihar, (Partha Sarthy, J.), [2025 SCC OnLine Pat 3318](#)
Rambabu Chaudhary v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3328](#)
Rameshwar Bhagat v. State of Bihar, (**Partha Sarthy**, J.), [2025 SCC OnLine Pat 3370](#)
Ramji Sahani v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3352](#)
Ramlakhan Sah v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3340](#)
Ravindra Kumar Singh v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3332](#)
Raviprakash Singh v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3336](#)
Renu Devi v. State of Bihar, (**Partha Sarthy**, J.), [2025 SCC OnLine Pat 3373](#)
Sagar Kumar Chaudhary v. State of Bihar, (Ajit Kumar, J.), [2025 SCC OnLine Pat 3309](#)
Sajmeen Khatoon v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3356](#)
Sanjay Singh v. State of Bihar, (Chandra Shekhar Jha, J.), [2025 SCC OnLine Pat 3363](#)
Sarun Kumar Ray v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3333](#)
Shiv Shankar Singh v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3344](#)
Shyamlal Manjhi v. State of Bihar, (Mohit Kumar Shah and **Soni Shrivastava**, JJ.), [2025 SCC OnLine Pat 3382](#)
Spicy Beverage (P) Ltd. v. State of Bihar, (**Rajeev Ranjan Prasad** and Sourendra Pandey, JJ.), [2025 SCC OnLine Pat 3367](#)
Subodh Yadav v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3353](#)
Sunil Yadav v. State of Bihar, (**Rajeev Ranjan Prasad** and Sourendra Pandey, JJ.), [2025 SCC OnLine Pat 3380](#)
Sunny Kumar v. State of Bihar, (Partha Sarthy, J.), [2025 SCC OnLine Pat 3316](#)
Surendra Rajak v. State of Bihar, (**Partha Sarthy**, J.), [2025 SCC OnLine Pat 3368](#)
Tej Narayan Mandal v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3330](#)
Tinku Kumar v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3326](#)
Tufani v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3359](#)
Vicky Kumar v. State of Bihar, (Satyavrat Verma, J.), [2025 SCC OnLine Pat 3354](#)
Vijay Tiwari v. State of Bihar, (Partha Sarthy, J.), [2025 SCC OnLine Pat 3320](#)
Vikash Kumar Singh v. State of Bihar, (Khatim Reza, J.), [2025 SCC OnLine Pat 3308](#)
Virodhi Yadav v. State of Bihar, (Prabhat Kumar Singh, J.), [2025 SCC OnLine Pat 3364](#)
Vishal Kumar v. State of Bihar, (Rudra Prakash Mishra, J.), [2025 SCC OnLine Pat 3365](#)

Vishal Kumar v. State of Bihar, (Sandeep Kumar, J.), [2025 SCC OnLine Pat 3337](#)

Vivekanand Upadhyay v. State of Bihar, (**Rajeev Ranjan Prasad** and Sourendra Pandey, JJ.), [2025 SCC OnLine Pat 3374](#)

Punjab and Haryana High Court [251]

Aaina Juneja v. Sahil Sakhuja, (**Harpreet Kaur Jeewan**, J.), [2025 SCC OnLine P&H 16177](#)

Aditya Birla Finance Ltd. v. Tehsildar Chandigarh, (**Sheel Nagu**, C.J. and Sanjiv Berry, J.), [2025 SCC OnLine P&H 15973](#)

Aggarwal Engineering Co. v. CIT, (**Lisa Gill** and Alok Jain, JJ.), [2025 SCC OnLine P&H 16175](#)

Ajaib Singh v. State of Punjab, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 16045](#)

Ajay Kumar v. Renu Bala, (**Rajesh Bhardwaj**, J.), [2025 SCC OnLine P&H 16048](#)

Ajit Kumar Jain v. Union of India, (**Harsh Bunker**, J.), [2025 SCC OnLine P&H 16149](#)

Akhil Bhartiya Santnat Satsang Coop. House Building Society Ltd. v. Abhishek Bhadana, (**Anil Kshetarpal**, J.), [2025 SCC OnLine P&H 16042](#)

Amandeep Sahota v. State of Punjab, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 16087](#)

Amrik Singh v. State of Punjab, (**Sandeep Moudgil**, J.), [2025 SCC OnLine P&H 16073](#)

Amrit Bread (P) Ltd. v. Punjab State Power Corpn. Ltd., (**Harpreet Kaur Jeewan**, J.), [2025 SCC OnLine P&H 16036](#)

Amritpal Singh v. Union of India, (**Sheel Nagu**, C.J. and Sanjiv Berry, J.), [2025 SCC OnLine P&H 15980](#)

Anil Kumar v. Mukesh, (**Parmod Goyal**, J.), [2025 SCC OnLine P&H 15989](#)

Anil v. State of Haryana, (**Kirti Singh**, J.), [2025 SCC OnLine P&H 16070](#)

Anmolak Singh v. Barota Finance Ltd., (**Harpreet Singh Brar**, J.), [2025 SCC OnLine P&H 16092](#)

Arjun v. State of Punjab, (**Anoop Chitkara**, J.), [2025 SCC OnLine P&H 16085](#)

Arun Kumar Gupta v. Karnal Motors (P) Ltd., (**Sureshwar Thakur** and Kirti Singh, JJ.), [2025 SCC OnLine P&H 15999](#)

Ashim Taneja v. State of Punjab, (**Sandeep Moudgil**, J.), [2025 SCC OnLine P&H 16078](#)

Ashish Pal Singh v. State of Haryana, (**Kirti Singh**, J.), [2025 SCC OnLine P&H 16058](#)

Avtar Krishan v. Bhakra Beas Management Board, (**Vinod S. Bhardwaj**, J.), [2025 SCC OnLine P&H 16133](#)

Avtar Singh v. Kulwinder Grover, (**Harpreet Singh Brar**, J.), [2025 SCC OnLine P&H 16111](#)

Avtar Singh v. State of Punjab, (**Sandeep Moudgil**, J.), [2025 SCC OnLine P&H 16117](#)

Baldev Singh v. State of Haryana, (**Vinod S. Bhardwaj**, J.), [2025 SCC OnLine P&H 15961](#)

Balwinder Singh v. State of Punjab, (**N.S. Shekhawat**, J.), [2025 SCC OnLine P&H 16063](#)

Bawa Singh v. State of Punjab, (**Sureshwar Thakur** and Vikas Suri, JJ.), [2025 SCC OnLine P&H 16140](#)

Beant Kaur v. Inderjit Singh, (**Sudhir Singh** and Sukhvinder Kaur, JJ.), [2025 SCC OnLine P&H 16003](#)

Bhag Singh v. Amir Singh, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 15939](#)

Bhagwat v. Subhash Chander, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 15953](#)

- Bhanu Sharma v. Punjab School Education Board*, (**Deepinder Singh Nalwa**, J.), [2025 SCC OnLine P&H 15974](#)
- Bhupinder Pal v. State of Punjab*, (**Sanjiv Berry**, J.), [2025 SCC OnLine P&H 16080](#)
- Bimla v. State of Haryana*, (**Manisha Batra**, J.), [2025 SCC OnLine P&H 16050](#)
- Bittu v. State of Punjab*, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 16060](#)
- Brijesh Sriwal v. Post Graduate Institute of Medical Education & Research*, (**Vinod S. Bhardwaj**, J.), [2025 SCC OnLine P&H 16127](#)
- Captain Singh alias Kali v. State of Punjab*, (**N.S. Shekhawat**, J.), [2025 SCC OnLine P&H 16081](#)
- Central Market Welfare Assn. v. State of Haryana*, (**Sheel Nagu**, C.J. and **Sudhir Singh**, J.), [2025 SCC OnLine P&H 16135](#)
- Chander Mohan v. State of Haryana*, (**Sandeep Moudgil**, J.), [2025 SCC OnLine P&H 15972](#)
- Charanjit Singh v. State of Punjab*, (**Harpreet Singh Brar**, J.), [2025 SCC OnLine P&H 16103](#)
- Commando Caterers (P) Ltd. v. Union Territory of Chandigarh*, (**Anupinder Singh Grewal** and **Deepak Manchanda**, JJ.), [2025 SCC OnLine P&H 15979](#)
- Dalbir v. Vinay Kumar*, (**Harkesh Manuja**, J.), [2025 SCC OnLine P&H 16018](#)
- Darshan Singh v. State of Punjab*, (**Jasjit Singh Bedi**, J.), [2025 SCC OnLine P&H 16114](#)
- Deepika v. State of Punjab*, (**Mahabir Singh Sindhu**, J.), [2025 SCC OnLine P&H 16094](#)
- Deepu v. State of Punjab*, (**Sanjiv Berry**, J.), [2025 SCC OnLine P&H 16110](#)
- Devender Singh v. Gulshan Lal Taneja (Dr)*, (**Harkesh Manuja**, J.), [2025 SCC OnLine P&H 16005](#)
- Devi Sahai v. Union of India*, (**Pankaj Jain**, J.), [2025 SCC OnLine P&H 16156](#)
- Dharam Shala Rafai Aam Panchayat Mahajnaan v. D.A.V. Public School*, (**Nidhi Gupta**, J.), [2025 SCC OnLine P&H 15933](#)
- Dharampal Singh v. State of Punjab*, (**Sandeep Moudgil**, J.), [2025 SCC OnLine P&H 16106](#)
- Dimple Kumar v. State of Punjab*, (**Rajesh Bhardwaj**, J.), [2025 SCC OnLine P&H 16051](#)
- DLF Park Place Residents Welfare Assn. v. T.L. Satyaprakash*, (**Harkesh Manuja**, J.), [2025 SCC OnLine P&H 16017](#)
- Era Residential Welfare Assn. v. Executive Engineer*, (**Vikram Aggarwal**, J.), [2025 SCC OnLine P&H 15934](#)
- Gagan Sharma v. State of Punjab*, (**Sandeep Moudgil**, J.), [2025 SCC OnLine P&H 16062](#)
- Gagandeep v. State of Haryana*, (**Jagmohan Bansal**, J.), [2025 SCC OnLine P&H 15964](#)
- Girish Kumar v. State of Punjab*, (**Aman Chaudhary**, J.), [2025 SCC OnLine P&H 16132](#)
- Govind Kumar v. State of Punjab*, (**Harpreet Singh Brar**, J.), [2025 SCC OnLine P&H 15983](#)
- Gulshan Kumar v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), [2025 SCC OnLine P&H 15950](#)
- Gulzar Massih v. Financial Commr.*, (**Kuldeep Tiwari**, J.), [2025 SCC OnLine P&H 16129](#)
- Gurdev Singh v. State of Punjab*, (**Anupinder Singh Grewal** and **Deepak Manchanda**, JJ.), [2025 SCC OnLine P&H 15960](#)
- Gurdev Singh v. State of Punjab*, (**Gurvinder Singh Gill** and **Jasjit Singh Bedi**, JJ.), [2025 SCC OnLine P&H 16043](#)
- Gurinder Singh v. Surjit Kaur*, (**Anil Kshetarpal**, J.), [2025 SCC OnLine P&H 16153](#)
- Gurmeet Singh v. Gurbachan Singh*, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 15952](#)
- Gurmeet Singh v. State of Punjab*, (**Anoop Chitkara**, J.), [2025 SCC OnLine P&H 16107](#)

- Gurmit Singh v. Pepsu Road Transport Corpn.*, (Lisa Gill and Alok Jain, JJ.), [2025 SCC OnLine P&H 16176](#)
- Gurpreet Kaur v. Amandeep Singh*, (Archana Puri, J.), [2025 SCC OnLine P&H 15997](#)
- Gurpreet Singh v. Anurag Jain*, (Harkesh Manuja, J.), [2025 SCC OnLine P&H 16019](#)
- Gurpreet Singh v. Anurag Jain*, (Harkesh Manuja, J.), [2025 SCC OnLine P&H 16020](#)
- Gyan Singh v. State of Haryana*, (Anoop Chitkara, J.), [2025 SCC OnLine P&H 16068](#)
- Harcharan Singh v. State of Haryana*, (Parmod Goyal, J.), [2025 SCC OnLine P&H 15987](#)
- Hardev Singh v. State of Punjab*, (Aman Chaudhary, J.), [2025 SCC OnLine P&H 16134](#)
- Harjinder Singh v. State of Punjab*, (Surya Partap Singh, J.), [2025 SCC OnLine P&H 15962](#)
- Harmandeep Singh Kooner v. State of Punjab*, (Rupinderjit Chahal, J.), [2025 SCC OnLine P&H 15957](#)
- Harpal Singh Takkar v. Jaideep Verma*, (Anil Kshetarpal, J.), [2025 SCC OnLine P&H 16152](#)
- Harpreet Singh v. State of Punjab*, (Sandeep Moudgil, J.), [2025 SCC OnLine P&H 16065](#)
- Himani v. Anurag Rastogi*, (Harkesh Manuja, J.), [2025 SCC OnLine P&H 16024](#)
- Inderjeet v. State of Haryana*, (Yashvir Singh Rathor, J.), [2025 SCC OnLine P&H 15955](#)
- Ishwar Devi v. Sanjeev Kumar*, (Sumeet Goel, J.), [2025 SCC OnLine P&H 15938](#)
- Ishwar Singh v. National Highway Authority of India Gurugram*, (Jasgurpreet Singh Puri, J.), [2025 SCC OnLine P&H 15977](#)
- Jagmal Singh v. Krishan Mohan*, (Harkesh Manuja, J.), [2025 SCC OnLine P&H 16007](#)
- Jai Kanwar Dahiya v. Manish Lohan*, (Harkesh Manuja, J.), [2025 SCC OnLine P&H 16009](#)
- Jalebi Devi v. Rajinder*, (Anil Kshetarpal, J.), [2025 SCC OnLine P&H 16174](#)
- Janta Singh v. State of Punjab*, (Manisha Batra, J.), [2025 SCC OnLine P&H 15947](#)
- Jarnail Singh v. Additional Deputy Commr.*, (Harsimran Singh Sethi, J.), [2025 SCC OnLine P&H 16126](#)
- Jaswant Singh v. Mohinder Singh*, (Virinder Aggarwal, J.), [2025 SCC OnLine P&H 15994](#)
- Jaswinder Kaur v. Pirthi Singh*, (Sudeepti Sharma, J.), [2025 SCC OnLine P&H 16169](#)
- Jaswinder Kaur v. State of Punjab*, (Harsimran Singh Sethi, J.), [2025 SCC OnLine P&H 16143](#)
- Jatinder Nath v. Addl. Deputy Commr.*, (Harsimran Singh Sethi, J.), [2025 SCC OnLine P&H 16142](#)
- Jatinder Singh v. State of Punjab*, (Harpreet Singh Brar, J.), [2025 SCC OnLine P&H 15966](#)
- Jeet Ram Chaudhary v. Mahender Kumar Goyal*, (Rajesh Bhardwaj, J.), [2025 SCC OnLine P&H 15940](#)
- Jito v. Shanti Devi*, (Virinder Aggarwal, J.), [2025 SCC OnLine P&H 15996](#)
- Joginder Pal v. State of Punjab*, (Aman Chaudhary, J.), [2025 SCC OnLine P&H 15951](#)
- Joginder Singh v. Ranjit Singh*, (Vikram Aggarwal, J.), [2025 SCC OnLine P&H 15993](#)
- Joginder Singh v. State of Punjab*, (Kirti Singh, J.), [2025 SCC OnLine P&H 16072](#)
- Kabar Wachha Coop. L. & C Society Ltd. v. Ashish Kumar*, (Harkesh Manuja, J.), [2025 SCC OnLine P&H 16021](#)
- Kabeer v. State of Haryana*, (Jasjit Singh Bedi, J.), [2025 SCC OnLine P&H 16119](#)
- Kajal v. State of Haryana*, (Anupinder Singh Grewal and Deepak Manchanda, JJ.), [2025 SCC OnLine P&H 16054](#)
- Kajalpreet Kaur v. State of Punjab*, (Harpreet Singh Brar, J.), [2025 SCC OnLine P&H 16125](#)

Kala v. State of Haryana, (**Sanjay Vashisth**, J.), 2025 SCC OnLine P&H 16091
Kamaldeep Singh Grewal v. State of Haryana, (**Kuldeep Tiwari**, J.), 2025 SCC OnLine P&H 16131
Kamaljeet Kaur v. State of Punjab, (**Manjari Nehru Kaul**, J.), 2025 SCC OnLine P&H 16046
Kamla Devi v. T.C. Gupta, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 16015
Kamruddin v. Jilsad, (**Alka Sarin**, J.), 2025 SCC OnLine P&H 15986
Kanchan Kumari v. State of U.T., (**Mahabir Singh Sindhu**, J.), 2025 SCC OnLine P&H 16123
Karamjit Kaur v. State of Haryana, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 16100
Kavirish Kumar Sharma v. State of Haryana, (**Jagmohan Bansal**, J.), 2025 SCC OnLine P&H 15992
Khajjan Singh v. Krishan Mohan, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 16006
Kiran Rani v. State of Punjab, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 16086
Krishan Kumar v. State of Punjab, (**Harsh Bunker**, J.), 2025 SCC OnLine P&H 16146
Krishan v. Amit Jha, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 16016
Krishan v. T.C. Gupta, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 16013
Kuljit Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2025 SCC OnLine P&H 16057
Kulwant Rana v. East View Apartment (P) Ltd., (**Nidhi Gupta**, J.), 2025 SCC OnLine P&H 16031
Kulwinder Singh v. State of Punjab, (**Sanjiv Berry**, J.), 2025 SCC OnLine P&H 16061
Labh Kaur v. Union of India, (**Pankaj Jain**, J.), 2025 SCC OnLine P&H 16155
Lakhwinder Singh v. State of Punjab, (**Kuldeep Tiwari**, J.), 2025 SCC OnLine P&H 16147
Lakhwinder Singh v. Swaran Singh, (**Nidhi Gupta**, J.), 2025 SCC OnLine P&H 16033
Lali v. State of Haryana, (**Manjari Nehru Kaul**, J.), 2025 SCC OnLine P&H 16124
Lalit Chhabra v. State of Punjab, (**Mahabir Singh Sindhu**, J.), 2025 SCC OnLine P&H 16083
Mahak v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2025 SCC OnLine P&H 15958
Mahil Singh v. State of Punjab, (**Kirti Singh**, J.), 2025 SCC OnLine P&H 16064
Malkiat Singh v. Mohan Lal, (**Pankaj Jain**, J.), 2025 SCC OnLine P&H 16027
Mandeep Kaur v. Bohar Singh, (**Harpreet Kaur Jeewan**, J.), 2025 SCC OnLine P&H 16180
Mandhir Singh v. State of Punjab, (**Sureshwar Thakur** and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16044
Mani Ram v. T.C. Gupta, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 16012
Manjit Kaur v. Union of India, (**Pankaj Jain**, J.), 2025 SCC OnLine P&H 16157
Manoj Kumar v. Jitender Parsad, (**Suvir Sehgal**, J.), 2025 SCC OnLine P&H 16166
Manoj Kumar v. State of Punjab, (**Suvir Sehgal**, J.), 2025 SCC OnLine P&H 15976
Manoj Singhal v. Priyanka Singhal, (**Vikram Aggarwal**, J.), 2025 SCC OnLine P&H 16035
Manpreet Kaur v. Shiv Narain Sahu, (**Anil Kshetarpal**, J.), 2025 SCC OnLine P&H 16171
Matri v. Maha Singh, (**Sudeepti Sharma**, J.), 2025 SCC OnLine P&H 16164
Meena Kumari v. State of Punjab, (**Kirti Singh**, J.), 2025 SCC OnLine P&H 16069
Mehar Singh v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 16095
Milap Foundry & Engineering Works v. Futuristic Solutions (P) Ltd., (**Alka Sarin**, J.), 2025 SCC OnLine P&H 16032
Nachhattar Singh v. Surjit Singh, (**Alka Sarin**, J.), 2025 SCC OnLine P&H 16172
Naginder Gupta v. State of Punjab, (**Mahabir Singh Sindhu**, J.), 2025 SCC OnLine P&H 16121

Naman Bansal v. State of Punjab, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 16093
Nardev Singh v. State of Punjab, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 15948
Naresh Kumar v. State of Punjab, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 16084
Narinder Kaur v. State of Punjab, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 16053
Narinder Singh v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 16079
National Insur. Co. Ltd. v. Ashok Kumar, (**Sudeepti Sharma**, J.), 2025 SCC OnLine P&H 16158
National Insur. Co. Ltd. v. Matri, (**Sudeepti Sharma**, J.), 2025 SCC OnLine P&H 16160
National Insur. Co. Ltd. v. Sona, (**Sudeepti Sharma**, J.), 2025 SCC OnLine P&H 16159
National Insurance Co. Ltd. v. Satbir, (**Virinder Aggarwal**, J.), 2025 SCC OnLine P&H 15984
Navi Sharma v. State of Punjab, (**Mahabir Singh Sindhu**, J.), 2025 SCC OnLine P&H 16089
New India Assurance Co. Ltd. v. Rajinder Luthra, (**Vikas Suri**, J.), 2025 SCC OnLine P&H 15990
New India Assurance Co. Ltd. v. Shana Parveen, (**Suvir Sehgal**, J.), 2025 SCC OnLine P&H 16173
Nidhi v. Deputy Commr., (**Harsimran Singh Sethi**, J.), 2025 SCC OnLine P&H 16138
Nilesh Subhash Salunkhe v. State of U.T., (**Kirti Singh**, J.), 2025 SCC OnLine P&H 16090
Om Parkash v. State of Haryana, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 15970
Omprakash v. State of Haryana, (**Amarjot Bhatti**, J.), 2025 SCC OnLine P&H 16113
Pala Ram v. State of Haryana, (**Suvir Sehgal**, J.), 2025 SCC OnLine P&H 15975
Paramjit Kaur v. State of Punjab, (**Sanjay Vashisth**, J.), 2025 SCC OnLine P&H 15954
Paramjit Singh v. State of Punjab, (**Jagmohan Bansal**, J.), 2025 SCC OnLine P&H 16148
Paramjit Singh v. State of Punjab, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 15949
Pardeep Kumar v. State of Punjab, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 16097
Pargan Singh v. Gurwinder Singh, (**Rajesh Bhardwaj**, J.), 2025 SCC OnLine P&H 15941
Parkash Chand v. Sanjay Bansal, (**Jasjit Singh Bedi**, J.), 2025 SCC OnLine P&H 16116
Parminder Kaur v. Jarnail Singh, (**Vikas Bahl**, J.), 2025 SCC OnLine P&H 16038
Parmod Paswan v. State of Punjab, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 16115
Partibha Panwar v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2025 SCC OnLine P&H 16150
Parul Raizada v. Kamal Kishore Yadav, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 16026
Parul v. Amit Kumar, (**Harpreet Kaur Jeewan**, J.), 2025 SCC OnLine P&H 16178
Parwinder Singh v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 16096
Parwinder Singh v. State of Punjab, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 16088
Piara Lal Sharma v. State of Punjab, (**Aman Chaudhary**, J.), 2025 SCC OnLine P&H 16130
Pinky v. Raman Kumar, (**Nidhi Gupta**, J.), 2025 SCC OnLine P&H 15985
Prabhpreet Kaur v. Kulwant Singh, (**Archana Puri**, J.), 2025 SCC OnLine P&H 15998
Pradeep Kumar v. Madan Lal, (**Vikram Aggarwal**, J.), 2025 SCC OnLine P&H 16030
Prem Kumar Dheer v. Santosh Kumari, (**Alka Sarin**, J.), 2025 SCC OnLine P&H 16039
Prem Lata v. State of Haryana, (**Nidhi Gupta**, J.), 2025 SCC OnLine P&H 15995
Prikshat Sharma v. State of Punjab, (**Lisa Gill** and **Parmod Goyal**, JJ.), 2025 SCC OnLine P&H 15963
Puja v. Union of India, (**Pankaj Jain**, J.), 2025 SCC OnLine P&H 16163
Punjab Mandi Board v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 15967

Rachhpal Singh v. State of Punjab, (**Kirti Singh**, J.), 2025 SCC OnLine P&H 15959
Raghav Dhiman v. Secretary, (**Harsimran Singh Sethi**, J.), 2025 SCC OnLine P&H 16137
Raghubir Singh v. Shree Om, (**Pankaj Jain**, J.), 2025 SCC OnLine P&H 16029
Raghu Ram v. Shambhu Kumar Yadav, (**Sudeepti Sharma**, J.), 2025 SCC OnLine P&H 16170
Raja Singh v. State of Punjab, (**N.S. Shekhawat**, J.), 2025 SCC OnLine P&H 16074
Rajeev Ranjan v. Neha Gupta, (**Sureshwar Thakur** and Sudeepti Sharma, JJ.), 2025 SCC OnLine P&H 16000
Rajender Contractor v. Sanjeev Kumar, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 16004
Rajesh v. State of Haryana, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 15971
Rajinder Singh & commat; Raji v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 16076
Rajwinder Kaur v. Punjab State Civil Supplies Corpn., (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 15969
Ramesh Kumar v. Manish Lohan, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 16008
Ramesh Kumar v. Satnam Singh Arshi, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 16056
Ramesh Kumar v. State of Haryana, (**H.S. Grewal**, J.), 2025 SCC OnLine P&H 15936
Randhawa Builders & Developers v. Real Estate Regulatory Authority, (**Sureshwar Thakur** and Vikas Suri, JJ.), 2025 SCC OnLine P&H 16139
Ranjit Kaur v. Gian Chand Chawla (Dr), (**Pankaj Jain**, J.), 2025 SCC OnLine P&H 16161
Ranjit Singh Bains v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 16059
Ranjit Singh Rana v. Surjit Singh, (**Vikram Aggarwal**, J.), 2025 SCC OnLine P&H 16028
Ranjodh Singh v. State of Punjab, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 15945
Ravi Mohan Jain v. Chander Shekhar, (**Nidhi Gupta**, J.), 2025 SCC OnLine P&H 15931
Ravinder Kumar Condal v. Punjab & Haryana High Court, (Ashwani Kumar Mishra and **Rohit Kapoor**, JJ.), 2025 SCC OnLine P&H 15968
Ravleen Kaur v. State of Punjab, (**Mahabir Singh Sindhu**, J.), 2025 SCC OnLine P&H 16075
Rihan Khan v. State of Haryana, (**Aaradhna Sawhney**, J.), 2025 SCC OnLine P&H 15946
Rimsha Parveen v. State of Haryana, (**Yashvir Singh Rathor**, J.), 2025 SCC OnLine P&H 15956
Rishabh Kumar v. Surjeet Anand, (**Anil Kshetarpal**, J.), 2025 SCC OnLine P&H 16034
Rohit Narang v. General Public, (**Vikram Aggarwal**, J.), 2025 SCC OnLine P&H 16041
S.H. & A.I. Co. Ltd. v. State of Haryana, (**G.S. Sandhawalia** and Lapita Banerji, JJ.), 2024 SCC OnLine P&H 15831
Sachin alias Sachin Kumar v. State of Punjab, (**Kirti Singh**, J.), 2025 SCC OnLine P&H 16109
SAIL v. Union of India, (**Pankaj Jain**, J.), 2025 SCC OnLine P&H 16168
Sandeep Kapoor v. Chandigarh Industrial & Tourism Development Corpn. Ltd., (**Jagmohan Bansal**, J.), 2025 SCC OnLine P&H 15965
Sandeep Kumar v. State of Haryana, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 16066
Sandeep Singh v. State of Punjab, (**Anoop Chitkara**, J.), 2025 SCC OnLine P&H 16105
Saneh Lata v. Anand Kumar, (**Alka Sarin**, J.), 2025 SCC OnLine P&H 15988
Sanjeev Sharma v. State of Haryana, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 16102
Sanjiv Kumar v. T.C. Gupta, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 16014

Sarabjit Singh v. State of Punjab, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 16082
Satbir Singh v. T.C. Gupta, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 16011
Satpal Singh v. Vijayendra Kumar, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 16025
Satveer Singh v. State of Haryana, (**N.S. Shekhawat**, J.), 2025 SCC OnLine P&H 16049
Satya Pal Singh v. Parshant Yadav, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 16023
Savita v. Mukesh, (**Sudhir Singh** and Sukhvinder Kaur, JJ.), 2025 SCC OnLine P&H 16167
School Sangh Unaided Schools Welfare Society v. State of Punjab, (**Harsimran Singh Sethi**, J.), 2025 SCC OnLine P&H 16002
Shashank Agarwal v. Dhruv Mehra, (**Nidhi Gupta**, J.), 2025 SCC OnLine P&H 15932
Shatrujeet Kapur v. Sushil Kumar, (**Sureshwar Thakur** and Kirti Singh, JJ.), 2025 SCC OnLine P&H 16001
Shikha v. Joginder Sharma, (**Harpreet Kaur Jeewan**, J.), 2025 SCC OnLine P&H 16179
Shilo v. Union of India, (**Pankaj Jain**, J.), 2025 SCC OnLine P&H 16154
Shiv Kumar v. State of Haryana, (**Jagmohan Bansal**, J.), 2025 SCC OnLine P&H 16136
Shobhana Dube v. Saraswati Devi, (**Vikas Bahl**, J.), 2025 SCC OnLine P&H 16040
Shree Ram Traders v. Naveen Tanwar, (**Rajesh Bhardwaj**, J.), 2025 SCC OnLine P&H 15937
Shubham Vig v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 16104
Sidharth Gupta v. Rajeev Sethi, (**Parmod Goyal**, J.), 2025 SCC OnLine P&H 15935
Siman Singh v. State of Punjab, (**N.S. Shekhawat**, J.), 2025 SCC OnLine P&H 16108
Simaranjit Kaur v. State of Punjab, (**Harsimran Singh Sethi**, J.), 2025 SCC OnLine P&H 16128
Sobal Kapoor v. State of Punjab, (**Yashvir Singh Rathor**, J.), 2025 SCC OnLine P&H 15943
Sona v. Maha Singh, (**Sudeepti Sharma**, J.), 2025 SCC OnLine P&H 16165
Sonam v. Nitin, (**Sudhir Singh** and Sukhvinder Kaur, JJ.), 2025 SCC OnLine P&H 16162
Sonu v. State of Haryana, (**Sanjay Vashisth**, J.), 2025 SCC OnLine P&H 16077
Sukhdeep Kaur v. State of Punjab, (**Sanjay Vashisth**, J.), 2025 SCC OnLine P&H 16047
Sukhdev Singh v. Major Singh, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 16112
Sukhwant Singh v. State of Punjab, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 16071
Sukhwinder Kumar v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 16099
Suman v. State of Haryana, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 16120
Sunil Kumar v. State of Punjab, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 16101
Sunil v. State of Haryana, (**Anupinder Singh Grewal** and Deepak Manchanda, JJ.), 2025 SCC OnLine P&H 16122
Surinder Kaur v. Vijay Kumar, (**Pankaj Jain**, J.), 2025 SCC OnLine P&H 16037
Surinder Singh v. State of Punjab, (**Jagmohan Bansal**, J.), 2025 SCC OnLine P&H 15982
Surjeet Kaur v. Gurmeet Singh, (**Nidhi Gupta**, J.), 2025 SCC OnLine P&H 15991
Sushma Suhag v. Education Tribunal, (**Tribhuvan Dahiya**, J.), 2025 SCC OnLine P&H 16141
Tarunvir Saini v. State of U.T. Administration, (**Jagmohan Bansal**, J.), 2025 SCC OnLine P&H 15981
Tirath Singh v. State of Punjab, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 16098

Union of India v. Avtar Singh, (**Sanjeev Prakash Sharma** and Meenakshi I. Mehta, JJ.), [2025 SCC OnLine P&H 16151](#)

Union of India v. Bimla Devi, (**Sanjeev Prakash Sharma** and Meenakshi I. Mehta, JJ.), [2025 SCC OnLine P&H 16144](#)

Union of India v. Govind Ram, (**Sanjeev Prakash Sharma** and Meenakshi I. Mehta, JJ.), [2025 SCC OnLine P&H 16145](#)

Union of India v. Rup Chand, (Gurvinder Singh Gill and **Jasjit Singh Bedi**, JJ.), [2025 SCC OnLine P&H 16055](#)

Varinder Singh v. State of Punjab, (**Yashvir Singh Rathor**, J.), [2025 SCC OnLine P&H 15944](#)

Vicky Sharma v. State of Haryana, (**Manisha Batra**, J.), [2025 SCC OnLine P&H 16067](#)

Vijay Kumar v. Manish Lohan, (**Harkesh Manuja**, J.), [2025 SCC OnLine P&H 16010](#)

Vijay Kumar v. State of Haryana, (**Manisha Batra**, J.), [2025 SCC OnLine P&H 15942](#)

Vikram Singh v. State of Haryana, (**Jasjit Singh Bedi**, J.), [2025 SCC OnLine P&H 16118](#)

Vinod Kumar v. State of Haryana, (**Jagmohan Bansal**, J.), [2025 SCC OnLine P&H 15978](#)

Vishal v. State of Haryana, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 16052](#)

Yudhvir Singh Rathee v. Himmat Singh, (**Harkesh Manuja**, J.), [2025 SCC OnLine P&H 16022](#)

Rajasthan High Court [1]

Shri Prempurji Granimarbo (P) Ltd. v. Union of India, (**Avneesh Jhingan** and Uma Shanker Vyas, JJ.), [2024 SCC OnLine Raj 3859](#)

Telangana High Court [27]

Akula Sravani v. State of Telangana, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2025 SCC OnLine TS 1739](#)

Annapu Reddy Krishna Reddy v. State of Telangana, (J. Sreenivas Rao, J.), [2025 SCC OnLine TS 1736](#)

Anupam Sharma v. Union of India, (Nagesh Bheemapaka, J.), [2025 SCC OnLine TS 1737](#)

Asif Ather Ali Khan Mir v. Union of India, (Nagesh Bheemapaka, J.), [2025 SCC OnLine TS 1742](#)

Asupuleti Ram Prasad v. State of Telangana, (Pulla Karthik, J.), [2025 SCC OnLine TS 1748](#)

Avulla Raj Kumar Shiva Raj Kumar Shiva v. State of Telangana, (K. Sujana, J.), [2025 SCC OnLine TS 1732](#)

B. Nikhitha v. Union of India, (Nagesh Bheemapaka, J.), [2025 SCC OnLine TS 1738](#)

Boshetti Nagalingam v. State of Telangana, (K. Sujana, J.), [2025 SCC OnLine TS 1725](#)

Bukka Pavan Kalyan v. State of Telangana, (K. Sujana, J.), [2025 SCC OnLine TS 1731](#)

Commr. of Customs v. Granules India Ltd., (**Alok Aradhe**, C.J. and J. Sreenivas Rao, J.), [2024 SCC OnLine TS 4466](#)

E. Rajeshwar v. T. Rajitha, (**Moushumi Bhattacharya** and Gadi Praveen Kumar, JJ.), [2025 SCC OnLine TS 1735](#)

Gasikanti Arun Kumar v. State of Telangana, (Honourable B. Vijaysen Reddy, J.), [2025 SCC OnLine TS 1746](#)

Guguloth Gajan lal v. State of Telangana, (K. Sujana, J.), [2025 SCC OnLine TS 1727](#)

Imran Khan v. State of Telangana, (K. Sujana, J.), [2025 SCC OnLine TS 1733](#)
Jarpula Arvind v. State of Telangana, (K. Sujana, J.), [2025 SCC OnLine TS 1726](#)
K. Vani Devi v. State of Telangana, (Pulla Karthik, J.), [2025 SCC OnLine TS 1743](#)
K. Vishnu Prasad Rao v. State of Telangana, (Pulla Karthik, J.), [2025 SCC OnLine TS 1745](#)
Kasturi Rakesh Kumar v. State of Telangana, (K. Sujana, J.), [2025 SCC OnLine TS 1728](#)
Kasturi Sameer Chakravarthy v. State of Telangana, (Nagesh Bheemapaka, J.), [2025 SCC OnLine TS 1741](#)
Katta Meeraja v. State of Telangana, (Pulla Karthik, J.), [2025 SCC OnLine TS 1744](#)
Khaja Hussain v. State of Telangana, (Pulla Karthik, J.), [2025 SCC OnLine TS 1734](#)
Mohd. Ahteshamuddin v. State of Telangana, (J. Sreenivas Rao, J.), [2025 SCC OnLine TS 1723](#)
Narsinga Rao v. State of Telangana, (Pulla Karthik, J.), [2025 SCC OnLine TS 1740](#)
Pottupally Prashanth v. State of Telangana, (K. Sujana, J.), [2025 SCC OnLine TS 1724](#)
S. Bhanu Swetha v. State of Telangana, (Honourable B. Vijaysen Reddy, J.), [2025 SCC OnLine TS 1747](#)
Shiva Biswas v. State of Telangana, (K. Sujana, J.), [2025 SCC OnLine TS 1729](#)
Sridhar gattu v. State of Telangana, (K. Sujana, J.), [2025 SCC OnLine TS 1730](#)

Tripura High Court [7]

Bhanu Lodh v. Tripura Jute Mills Ltd., (M.S. Ramachandra Rao and S. Datta Purkayastha, JJ.), [2025 SCC OnLine Tri 689](#)
Court on its Own Motion v. State of Tripura, (M.S. Ramachandra Rao and S. Datta Purkayastha, JJ.), [2025 SCC OnLine Tri 692](#)
Mohd. Selim Ahammed v. State of Tripura, (Biswajit Palit, J.), [2025 SCC OnLine Tri 687](#)
Nandita Chanda v. State of Tripura, (Biswajit Palit, J.), [2025 SCC OnLine Tri 686](#)
Pradip Kumar Ghosh v. State of Tripura, (Biswajit Palit, J.), [2025 SCC OnLine Tri 691](#)
Sanchita Das v. State of Tripura, (S. Datta Purkayastha, J.), [2025 SCC OnLine Tri 688](#)
State of Tripura v. Jibananda Banik, (M.S. Ramachandra Rao and S. Datta Purkayastha, JJ.), [2025 SCC OnLine Tri 690](#)

Income Tax Appellate Tribunal [89]

Aamod Cultural Foundation v. CIT, (Dr. B.R.R. Kumar, (Vice President) and T.R. Senthil Kumar, Member (Judicial)), [2025 SCC OnLine ITAT 17309](#)
Aatma Prakash Mental Health Foundation v. CIT, (Bhagirath Mal Biyani, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2025 SCC OnLine ITAT 17325](#)
Abhishek Singh v. CIT, (Subhash Malguria, Member (Judicial) and Nikhil Choudhary, (Accountant Member)), [2025 SCC OnLine ITAT 17306](#)
Amar Singh Smarak Shikhan Prashikshan Sansthan v. Centralised Processing Centre, (Anadee Nath Misshra, (Accountant Member)), [2025 SCC OnLine ITAT 17294](#)
Anil Kumar Jain v. CIT, (Partha Sarathi Chaudhury, Member (Judicial)), [2025 SCC OnLine ITAT 17337](#)

- Anjanish Kumar Tiwari v. CIT*, (**Subhash Malguria**, Member (Judicial) and Nikhil Choudhary, (Accountant Member)), [2025 SCC OnLine ITAT 17302](#)
- Anklav Mercantile Coop. Credit Society Ltd. v. CIT*, (Annapurna Gupta, (Accountant Member) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 17303](#)
- Aragen Foundation v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2025 SCC OnLine ITAT 17346](#)
- Bala Krishna Traders v. CIT*, (Ravish Sood, Member (Judicial) and **S. Balakrishnan**, (Accountant Member)), [2025 SCC OnLine ITAT 17312](#)
- Bandi Ramesh Seva Samastha v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2025 SCC OnLine ITAT 17351](#)
- Barigala Saroja v. CIT*, (Ravish Sood, Member (Judicial) and **S. Balakrishnan**, (Accountant Member)), [2025 SCC OnLine ITAT 17297](#)
- Barjora Gramya Soloana Baba Bhubaneshwar Welfare Society v. CIT*, (George Mathan, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2025 SCC OnLine ITAT 17278](#)
- Binod Kumar Agrawal v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2025 SCC OnLine ITAT 17338](#)
- Brijesh Kumar v. CIT*, (Sonjoy Sarma, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2025 SCC OnLine ITAT 17273](#)
- CIT v. Ajit Singh*, (**M. Balaganesh**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2025 SCC OnLine ITAT 17327](#)
- CIT v. Bajaj Steels and Industries Ltd.*, (Kul Bharat, (Vice President) and Anadee Nath Misshra, (Accountant Member)), [2025 SCC OnLine ITAT 17287](#)
- CIT v. Blazenet Ltd.*, (Annapurna Gupta, (Accountant Member) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 17284](#)
- CIT v. Chakradhar Contractors & Engineers (P) Ltd.*, (**Rama Kanta Panda**, (Vice President) and Vinay Bhamore, Member (Judicial)), [2024 SCC OnLine ITAT 8883](#)
- CIT v. Chitavalasah Jute Mills Ltd.*, (**M. Balaganesh**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2025 SCC OnLine ITAT 17328](#)
- CIT v. Dentsu Aegis Network India (P) Ltd.*, (**Anikesh Banerjee**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2025 SCC OnLine ITAT 17271](#)
- CIT v. Dhamodiran Raveendiran*, (**S.S. Viswanethra Ravi**, Member (Judicial) and Jagadish, (Accountant Member)), [2025 SCC OnLine ITAT 17289](#)
- CIT v. Dormakaba India (P) Ltd.*, (**Manu Kumar Giri**, Member (Judicial) and Amitabh Shukla, (Accountant Member)), [2025 SCC OnLine ITAT 17331](#)
- CIT v. Pratik International Infratech (P) Ltd.*, (Rajesh Kumar, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2025 SCC OnLine ITAT 17311](#)
- CIT v. S3 Tradecom (P) Ltd.*, (Annapurna Gupta, (Accountant Member) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 17279](#)
- CIT v. Suresh Constructions*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2025 SCC OnLine ITAT 17352](#)
- CIT v. Vijaya Bank*, (**Prashant Maharishi**, (Vice President) and Soundararajan K., Member (Judicial)), [2025 SCC OnLine ITAT 17332](#)
- Danda Nagendra Kumar v. CIT*, (Ravish Sood, Member (Judicial) and **S. Balakrishnan**, (Accountant Member)), [2025 SCC OnLine ITAT 17295](#)

- Dasalad Gyati Samast Kalol v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and T.R. Senthil Kumar, Member (Judicial)), [2025 SCC OnLine ITAT 17310](#)
- Dayal Educational Welfare Society v. CIT*, (**Subhash Malguria**, Member (Judicial) and Nikhil Choudhary, (Accountant Member)), [2025 SCC OnLine ITAT 17307](#)
- Deepak Builders and Engineers India Ltd. v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2025 SCC OnLine ITAT 17345](#)
- Dhanuben Prakashbhai Ahir v. CIT*, (**T.R. Senthil Kumar**, Member (Judicial) and Bijayananda Pruseth, (Accountant Member)), [2025 SCC OnLine ITAT 17300](#)
- Dharam Pal Singh v. CIT*, (**Subhash Malguria**, Member (Judicial) and Nikhil Choudhary, (Accountant Member)), [2025 SCC OnLine ITAT 17285](#)
- Dharmendra Sharma v. Jurisdictional Assessing Officer*, (**M. Balaganesh**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2025 SCC OnLine ITAT 17322](#)
- Dinesh Oils Ltd. v. CIT*, (Anadee Nath Misshra, (Accountant Member) and **Subhash Malguria**, Member (Judicial)), [2025 SCC OnLine ITAT 17291](#)
- District Magistrate v. CIT*, (**Anadee Nath Misshra**, (Accountant Member) and Subhash Malguria, Member (Judicial)), [2025 SCC OnLine ITAT 17315](#)
- Durga Pulses v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2025 SCC OnLine ITAT 17339](#)
- Gram Seva Samaj v. CIT*, (Annapurna Gupta, (Accountant Member) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 17280](#)
- Gujarat Industrial Investment Corpn. Ltd. Employees Provident Fund v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 17301](#)
- Harbhajan Singh Lalwani v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2025 SCC OnLine ITAT 17344](#)
- Hareshkumar Mafatlal Shah v. CIT*, (Vikram Singh Yadav, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2025 SCC OnLine ITAT 17336](#)
- Harshvadan Natvarlal Chavda v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Suchitra Kamble, Member (Judicial)), [2025 SCC OnLine ITAT 17274](#)
- Huseni Stationery & Paper Mart v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 17313](#)
- Industrial Investment Bank of India Ltd. v. CIT*, (Rajpal Yadav, (Vice President) and **Sanjay Awasthi**, Member (Accountant)), [2024 SCC OnLine ITAT 8885](#)
- J.P. Morgan Chase Bank v. CIT*, (**C.V. Bhadang**, J. (Retd) (President), Saktijit Dey, (Vice President), B.R. Baskaran, Member (Accountant), Beena Pillai, Member (Judicial) and S. Padmavathy, Member (Accountant)), [2025 SCC OnLine ITAT 17208](#)
- Javeed Khan Ahemad Khan v. CIT*, (**Dr. Manish Borad**, (Accountant Member) and Vinay Bhamore, Member (Judicial)), [2025 SCC OnLine ITAT 17320](#)
- Jitendra Singh v. CIT*, (Kul Bharat, (Vice President) and **Anadee Nath Misshra**, (Accountant Member)), [2025 SCC OnLine ITAT 17299](#)
- Joseph Abraham Peter Joseph v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Jagadish, (Accountant Member)), [2025 SCC OnLine ITAT 17333](#)
- Kailash Jaiswal v. CIT*, (**Anadee Nath Misshra**, (Accountant Member) and Subhash Malguria, Member (Judicial)), [2025 SCC OnLine ITAT 17290](#)

- Kalptaru Infrabuild v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 17305](#)
- Karur Govindaraj Raajesh Krishna v. CIT*, (Aby T. Varkey, Member (Judicial) and **Jagadish**, (Accountant Member)), [2025 SCC OnLine ITAT 17355](#)
- Keshava Jute Mills (P) Ltd. v. CIT*, (**George Mathan**, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2025 SCC OnLine ITAT 17350](#)
- Kiran Lata Bhadoria v. CIT*, (**M. Balaganesh**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2025 SCC OnLine ITAT 17323](#)
- Kishorchandra Motilal Rajput v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Suchitra Kamble, Member (Judicial)), [2025 SCC OnLine ITAT 17276](#)
- Koya and Co. Construction Ltd. v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2025 SCC OnLine ITAT 17354](#)
- Krishak Seva Sahkari Samiti Ltd. v. CIT*, (Madhumita Roy, Member (Judicial) and Avdhesh Kumar Mishra, (Accountant Member)), [2025 SCC OnLine ITAT 17349](#)
- Krishna Nand Singh v. NFAC*, (Anadee Nath Misshra, (Accountant Member) and **Subhash Malguria**, Member (Judicial)), [2025 SCC OnLine ITAT 17298](#)
- Kusma Verma v. CIT*, (**Anadee Nath Misshra**, (Accountant Member)), [2025 SCC OnLine ITAT 17293](#)
- Lila Verma v. CIT*, (Bhagirath Mal Biyani, (Accountant Member) and **Paresh M. Joshi**, Member (Judicial)), [2025 SCC OnLine ITAT 17326](#)
- Mahemudkhan Ajamuddin Rana v. CIT*, (Annapurna Gupta, (Accountant Member) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 17281](#)
- Mantora Oil Product (P) Ltd. v. CIT*, (Anadee Nath Misshra, (Accountant Member) and Subhash Malguria, Member (Judicial)), [2025 SCC OnLine ITAT 17316](#)
- Maulik Ashokkumar Shah, Padmshree Electric & Electronics v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Suchitra Kamble, Member (Judicial)), [2025 SCC OnLine ITAT 17275](#)
- Mukesh Kumar Tiwari v. CIT*, (Anadee Nath Misshra, (Accountant Member) and **Subhash Malguria**, Member (Judicial)), [2025 SCC OnLine ITAT 17283](#)
- Nandkumar Baban Saste v. CIT*, (**Dr. Manish Borad**, (Accountant Member) and Vinay Bhamore, Member (Judicial)), [2025 SCC OnLine ITAT 17321](#)
- New Life Education Society v. CIT*, (**Ravish Sood**, Member (Judicial) and S. Balakrishnan, (Accountant Member)), [2025 SCC OnLine ITAT 17318](#)
- Omkar Cheritable Trust v. CIT*, (**Sanjay Garg**, Member (Judicial) and Makarand V. Mahadeokar, (Accountant Member)), [2025 SCC OnLine ITAT 17347](#)
- Open Text Technologies India (P) Ltd. v. CIT*, (Vijay Pal Rao, (Vice President) and **Madhusudan Sawdia**, (Accountant Member)), [2025 SCC OnLine ITAT 17353](#)
- Pagadala Velugonda Reddy v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2025 SCC OnLine ITAT 17343](#)
- Paramjeet Singh Plaha v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2025 SCC OnLine ITAT 17335](#)
- Prakash Chandra Viridi v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2025 SCC OnLine ITAT 17341](#)
- Rajvi Jewellers v. CIT*, (Annapurna Gupta, (Accountant Member) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 17288](#)

- Rakesh Kumar Srivastava v. CIT*, (Anadee Nath Misshra, (Accountant Member) and **Subhash Malguria**, Member (Judicial)), [2025 SCC OnLine ITAT 17292](#)
- Ramaiah Cheekati v. CIT*, (**Ravish Sood**, Member (Judicial) and S. Balakrishnan, (Accountant Member)), [2025 SCC OnLine ITAT 17319](#)
- Ramjibhai Kesaraji Patel v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Suchitra Kamble, Member (Judicial)), [2025 SCC OnLine ITAT 17277](#)
- Rishi L. Anandani Bhakt Kawaram Ward v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2025 SCC OnLine ITAT 17342](#)
- Sanjay Kumar v. Assessing Officer NFAC*, (**Subhash Malguria**, Member (Judicial) and Nikhil Choudhary, (Accountant Member)), [2025 SCC OnLine ITAT 17308](#)
- Santosh Kumar v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2025 SCC OnLine ITAT 17340](#)
- Shaik Mahaboob Basha v. CIT*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2025 SCC OnLine ITAT 17317](#)
- Shiva Cotton Industries v. CIT*, (Bhagirath Mal Biyani, (Accountant Member) and **Paresh M. Joshi**, Member (Judicial)), [2025 SCC OnLine ITAT 17324](#)
- Shree Atam Vallabh Jain Clinic v. CIT*, (**Udayan Dasgupta**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2025 SCC OnLine ITAT 17272](#)
- Shri Shatrughan Maurya Visha Pura Sanda v. Assessment Unit*, (Anadee Nath Misshra, (Accountant Member) and **Subhash Malguria**, Member (Judicial)), [2025 SCC OnLine ITAT 17282](#)
- Sreeram Bhagwathi Ayyappa Seva Trust v. CIT*, (**Ravish Sood**, Member (Judicial) and S. Balakrishnan, (Accountant Member)), [2025 SCC OnLine ITAT 17314](#)
- Sri Hanumad Janma Bhoomi Teertha Kshetra Trust v. CIT*, (**Prashant Maharishi**, (Vice President) and Keshav Dubey, Member (Judicial)), [2025 SCC OnLine ITAT 17348](#)
- Sunil Kumar Chaudhary v. CIT*, (Challa Nagendra Prasad, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2025 SCC OnLine ITAT 17329](#)
- Uma Kesharwani v. CIT*, (Anadee Nath Misshra, (Accountant Member) and **Subhash Malguria**, Member (Judicial)), [2025 SCC OnLine ITAT 17296](#)
- Unique Boond Foundation v. CIT*, (**Anadee Nath Misshra**, (Accountant Member) and Subhash Malguria, Member (Judicial)), [2025 SCC OnLine ITAT 17304](#)
- Veena Agarwal v. CIT*, (Anadee Nath Misshra, (Accountant Member) and **Subhash Malguria**, Member (Judicial)), [2025 SCC OnLine ITAT 17286](#)
- Vijay Anand Chaurasia v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2025 SCC OnLine ITAT 17334](#)
- Vinayaka Education Trust v. CIT*, (Sanjay Garg, Member (Judicial) and **Makarand V. Mahadeokar**, (Accountant Member)), [2025 SCC OnLine ITAT 17330](#)
- Western Digital Tech. Inc. v. CIT*, (**Beena Pillai**, Member (Judicial) and Laxmi Prasad Sahu, Member (Accountant)), [2024 SCC OnLine ITAT 8884](#)

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scctimes_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

